

**ACTION TAKEN REPORT**

**OF**

**Original Application No. 326/2018**

**In**

**Sri Sailesh Singh**

**Applicant(s)**

**VERSES**

**State of Uttar Pradesh & Others**

**Respondent(s)**

**The Hon'ble NGT court order dated 20/01/2020**

**JOINT INSPECTION REPORT OF SLAUGHTER HOUSE AND MEAT  
PROCESSING UNITS AT MUNDAKHERI ROAD  
KHURJABULANDSHAHR (UP)**

In the matter of

**Shailesh Singh V/s State of UP & Ors.  
(O.A.No.326/2018)**

**1. Background:**

Hon'ble NGT Principle Bench, Delhi vide its order dated 20.01.2020 in the matter of Shailesh Singh V/s State of UP & Ors. (O.A.No.326/2018) directed for joint inspection of slaughter houses, meat processing unit and monitoring of Mundakhera drain by the committee comprises of CPCB, SPCB and CGWA. Related portion of the order passed by Hon'ble NGT is as given below:

*"Having regard to the above factual background, we find it necessary to constitute a joint Committee comprising representatives of CPCB, SPCB and CGWA to furnish a status report to this Tribunal within one month by e-mail at judicial-ngt@gov.in. The District Magistrate, Bulandshahar may provide necessary logistics to the Committee. The SPCB will be the nodal agency for coordination and compliance. The report may also mention the status of water quality of Mundakhera or other concerned drains in the area to ascertain whether any pollutants are being discharged therein. The report may also mention whether there are other such illegally operating units in the area."*

The Committee comprised following official of CGWA, CPCB and UP PCB visited the area on 10.02.2020:

- a) Shri Govind Shankar Srivastava, Regional Officer, Bulandshahar, UP PCB.
- b) Dr. Jagdamba Prasad, Scientist, Central Ground Water Authority, Lucknow.
- c) Shri Runa Oraon, Scientist-D, Central Pollution Control Board (RD), Lucknow.

Accordingly, joint inspection of Slaughter houses, meat processing units and monitoring of Mundakheradrain, Khurja drain at different locations were carried out by the joint committee on 10.02.2020.

## 2. Site Inspection

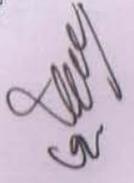
The following activities were carried out during site inspection:

- A. Inspection of slaughter houses and meat processing units at MundakheraRoad, Khurja, Bulandshahar as per referenced NGT order.
- B. Monitoring of Mundakheradrain, Khurja drain at different locations.
- C. Monitoring of Ground Water in the area and status of compliance of NOC of CGWA

## A. Inspection of slaughter houses and meat processing units at MundakheraRoad, Khurja, Bulandshahar:

As per records available with UPPCB, following 15(fifteen) slaughter houses and meat processing units are situated in the area of MundakheraRoad, Khurja, Bulandshahar (UP):

Sl. No.	Name of Unit	Category of Unit	Operational Status
1.	M/s Al Hamd frozen foods Pvt. Limited	Slaughter House	Operational
2.	M/s Al Hamd frozen foods Pvt. Limited	Meat processing unit	Non-operational
3.	M/s Madina frozen foods export Pvt. Ltd.	Slaughter House	Operational
4.	M/s Madina frozen foods export Pvt. Ltd.	Meat processing unit	Non-operational
5.	M/s Laham Export India Pvt. Ltd.	Slaughter House	Operational
6.	M/s Barkat Frozen Foods Pvt. Ltd.	Meat processing unit	Non-operational
7.	M/s Al Arfa Frozen Foods Pvt. Ltd.	Meat processing unit	Non-operational
8.	M/s Al Takbir Frozen Foods Pvt. Ltd.	Meat processing unit	Non-operational
9.	M/s Al-Nazam Frozen Foods Pvt. Ltd.	Meat processing unit	Non-operational
10.	M/s Agriotek Foods Ltd.	Meat processing unit	Non-operational
11.	M/s Al Huda Frozen Foods Export Pvt. Ltd.*	Meat processing unit	Non-operational
12.	M/s Al Shifa Frozen Foods Pvt. Ltd.	Meat processing unit	Non-operational
13.	M/s Sahiba Frozen Foods Export Pvt. Ltd.	Meat processing unit	Non-operational

14.	M/s Al Tasmia Frozen Foods Pvt. Ltd.	Meat processing unit	Non-operational
15.	M/s Al-Taseen Frozen Foods Export Pvt. Ltd.**	Meat processing unit	Non-operational

\*The unit has obtained NOC from UPPCB on 24.10.2013 for slaughter house, but consent to operate not granted by UPPCB.

\*\*The unit has obtained NOC from UPPCB on 24.02. 2014 for slaughter house, but consent to operate not granted by UPPCB.

The salient details, observation and recommendations based on inspection of each unit are as below:

1. M/s Al Hamd frozen foods Pvt.Limited (slaughter house), 2<sup>nd</sup> Km Mile Stone, Mundakhera Road, Khurja, Bulandshahar (UP)

**Salient Details:**

01.	Name of the Industry	M/s Al Hamd frozen foods Pvt. Limited (slaughter house)
02.	Address/Tel	2 <sup>nd</sup> Km Mile Stone, Mundakhera Road, Khurja, Bulandshahar (UP)
03.	Name & Designation of Industry representative	Anwar Hussain Khan, Director
04.	Products/ By-products/	Boneless Frozen Meat, Meat Bone Meal (MBM), Tallow, Blood Meal
05.	Production Capacity Installed (As per consent) Present production (on 10.02.2020)	Boneless Frozen Meat -24 MT/Day, Boneless Frozen Meat - 07 MT/Day.
06.	Raw material & their consumption (on full production)	Buffalows-150 nos./day Goat-200 nos./day
07.	Year of Commissioning	2008
08.	Sector	Pvt.

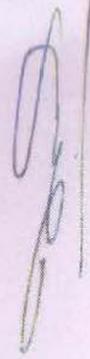
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Information pertaining to Water Pollution	
09	<p>Water source &amp; Consumption (Avg. for month of January 2020)</p> <p>Industrial Domestic</p> <p>58 KLD 12 KLD</p>
10.	<p>Waste water generation (KL/Day) Avg. for month of January 2020)</p> <p>Industrial Domestic</p> <p>50 KLD 10 KLD</p>
11.	<p>Waste water Treatment (KL/Day) Avg. for month of January 2020)</p> <p>Industrial Domestic</p> <p>50 KLD</p> <p>Partially sent to soak pit and remaining is discharged into drain.</p>
12.	<p>Details of ETP with unit wise detail/dimension</p> <p>ETP comprises of Rotary Drum Screen, Equalization Tank, Flash Mixing Tank, Primary Clarifier, Aeration Tank-1, Secondary Clarifier-1, Aeration Tank-2, Secondary Clarifier-2, Activated Carbon Filter, Treated Water Storage Tank</p>
13.	<p>Quality of effluent being discharged</p> <p>Mentioned in observation</p>
14.	<p>Mode of Effluent Disposal (Land/River/Drain)</p> <p>Partially reused in the gardening, Floor Cleaning, lairage etc. Excess is discharged into Mundakhera drain, which meets to Khurja drain after traversing approx. 02Km. Khurja Drain meets to Karwan River after traversing approx.15 Km, which ultimately meets Yamuna River at Agra.</p>
15.	<p>Consent Status (Water)</p> <p>Valid upto 31.12.2024.</p>
16.	<p>Treated effluent storage facility</p> <p>Yes, treated effluent is stored in storage</p>

		tank (Capacity:400 m <sup>3</sup> ), which is reused for gardening, Floor Cleaning, lairage etc.
<b>Information pertaining to Air Pollution</b>		
17.	Source of Air Pollution	Boilers- 06 TPH DG sets-1X320 KVA,1X140 KVA, 2X250 KVA and 500KVA
18.	Details of fuel and its consumption	Wood-05 Ton Per Day HSD-5000 lt. per month
19.	Details of Air Pollution Control Systems	Dust Collector and Wet Scrubber installed with Boiler
20.	Consent of status (Air)	Valid upto 31.12.2024.
<b>Information pertaining to Hazardous Waste/ Solid waste</b>		
21.	Quantity of waste generated	Not available
22.	Type of waste	Offels, Dung, ETP sludge
23.	Facility for storage/disposal/treatment	Stored outside unit premises for composting (as reported)

**Observations:**

1. The unit is engaged in Slaughtering of Buffalo and Goat with consented capacity of slaughtering 150 Buffalo per day and 200 Goat per day for production of 24 MT/Day of Boneless Frozen Meat. Additionally, the unit also produce Tallow, MBM and Blood meal as by-product from Rendering plant and blood meal plant. During inspection, the unit was found in operation with reported production of 07 Ton per day of Boneless Frozen Meat.
2. The unit has valid registration cum membership certificate from Agricultural and processed Food Products Exports Development Authority (Ministry of Commerce, Govt. of India), which is valid upto 05.12.2021.
3. The unit has license from Food Safety and Standard Authority of India, which is valid upto 04.05.2022.


4. The unit meets its fresh water requirement through 01 tube well. Electromagnetic flow meter is installed on tube well.
5. The unit has installed Effluent Treatment Plant (ETP) with capacity 500 KLD, which comprises of following units:
  - a. Rotary Drum Screen
  - b. Equalization Tank
  - c. Flash Mixing Tank
  - d. Primary Clarifier
  - e. Aeration Tank-1
  - f. Secondary Clarifier-1
  - g. Aeration Tank-2
  - h. Secondary Clarifier-2
  - i. Activated Carbon Filter
  - j. Treated Water Storage Tank

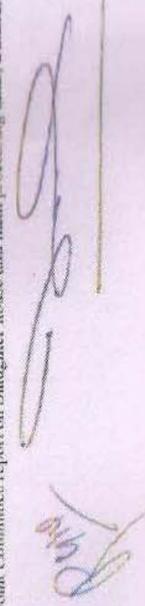
6. During inspection, ETP was operational. Sample was collected from Equalization Tank, Aeration Tank-1 & 2 and final treated effluent (ETP outlet). Analysis results are presented below:

Sampling Locations	Parameters									
	pH	TSS	TDS	BOD	COD	Oil & Grease	MLSS	MLV	SS	
Equalization Tank	7.53	133	1603	156	302	---	---	---	---	
Aeration Tank-1	--	--	--	--	--	--	3926	2236		
Aeration Tank-2	--	--	--	--	--	--	3352	1966		
Final Treated effluent (ETP outlet)	7.32	48.4	2132	13.2	70.2	<5	--	--	--	

Standard as per G.S.R.1016(E), dated 28.10.2016	6.5-8.5	50	--	30	250	10	--
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All values are in mg/l, except pH

7. It is evident from the results that the unit is meeting with stipulated norms.
8. The unit has provided treated water collection tank (capacity:400 m<sup>3</sup>).As informed, treated effluent is reused in floor washing, animal bathing and horticulture purpose. The unit has provided mechanical flow meter for reuse of treated effluent. During inspection, no effluent was found discharged by the unit.
9. The unit carried out adequacy assessment of ETP through Aligarh Muslim University. As per adequacy report, treated effluent is used in irrigation by Karnal technology and sufficient area is available with the unit. But, during inspection, no such arrangement was observed in the unit. Treated effluent is used for horticulture purpose,floor washing, animal bathing etc.
10. The unit has installed OCEMS at the outlet of ETP for Flow, pH, TSS, BOD and COD. As informed, OCEMS is connected with CPCB/UPPCB server. The unit has also installed web camera at the outlet of ETP, which is connected with UPPCB server.
11. The unit has not provided any mixing system in Equalization Tank.
12. Primary Clarifier of the ETP was observed flooding indicate poor O & M of ETP.
13. The unit has provided separate electric sub-meter for operation of ETP. The unit has maintained log book regarding operation of ETP.
14. Domestic waste water from the unit is partially sentto soak pit and remaining is discharged into Mundakhera drain. As per consent granted by UPPCB, the unit has to submit proposal for installation of Sewage Treatment Plant (STP) within 03 months. The unit has still not submitted proposal for installation of STP for treatment of domestic waste water.
15. The unit has installed Rendering plant with capacity 3 x 2.5 Ton per batch. Product of Rendering Plant such as Tallow (02 TPD) is used for detergent and soap industry and MBM (05 TPD) is used for animal feed. During the inspection, rendering plant was not operational. It was informed that Rendering plant is operated during night time.

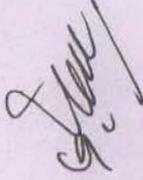



16. The unit has installed blood meal plant with capacity 200 kg /day. The blood meal is used for animal feed. During the inspection, Blood meal plant was not operational. It was informed that Blood meal plant is operated during night time.
17. The unit has provided bio-filter for odour control, which is generated from rendering plant.
18. It is informed that offels and dung is stored outside unit's premises for composting.
19. The unit has one boiler with capacity 06 Ton per hour using wood as fuel. The emission is vented through stack of height 30 m. The boiler is equipped with dust collector and wet scrubber as air pollution control device. The unit has installed OCEMS at the boiler stack for PM (Particulate matter )parameter, which is connected with CPCB/UPPCB server.
20. The unit has 05 DG sets with capacity 1X320 KVA,1X140 KVA, 2X250 KVA and1X 500 KVA. All DG sets are equipped with acoustic enclosure except 140 KVA. The DG sets are attached with proper stack height from roof. **The unit violates the consent condition granted by UPPCB** as the unit has obtained Air consent from UPPCB for only one DG set (capacity: 500 KVA).

#### **Recommendations:**

It is evident from the above observations that the unit is not complying of all conditions with imposed in the consent order. The unit may be directed to comply with the following:

- 1) The unit should dismantle the additional tube well installed at the unit's premises.
- 2) The unit shall be imposed EC for installation of additional tube well in violation of NOC granted by CGWA.
- 3) The unit should carry out adequacy assessment of ETP through reputed institute such as IIT/NIT.
- 4) The unit should install mixing system at the equalization tank to equalize effluent.
- 5) The unit should engage qualified person for operation of ETP.
- 6) The unit should ensure establishment of STP for proper treatment of domestic waste water.
- 7) The unit should obtain consent for all DG sets. The 140 KVA DG set should be equipped with acoustic enclosure.
- 8) The unit should maintain proper log book for generation and disposal of solid waste and ensure proper scientific disposal of ETP Sludge,Dung,offelsetc. as per CPCB guidelines.
- 9) The unit should comply with UPPCB consent condition in totality.



2. M/s Al Hamd Frozen Foods Pvt. Limited (Meat Processing Unit), 2<sup>nd</sup> Km Mile Stone, Mundakhera Road, Khurja, Bulandshahar (UP)

**Observations:**

1. The unit is sister concern unit of M/s Al Hamd frozen foods Pvt. Limited (slaughter house) and it is located adjacent to this unit.
2. During inspection, the unit is found not in operation. It was informed that the unit is closed since 2015 due to its own reason.
3. The unit has been granted consent to operate by UPPCB under the Water (PCP) Act, 1974 and the Air (PCP) Act, 1981 which is valid upto 31.12.2015.
4. The unit has one tube well. The unit has not obtained NOC from CGWA.
5. The unit has ETP, which comprises of Oil and Grease Trap, Equalization Tank, Reaction Tank, Secondary Settling Tank and Sludge Drying Beds.
6. The unit has two DG sets with capacity 140KVA and 500KVA. The DG sets are not equipped with acoustic enclosure and not provide adequate stack height.

**Recommendations:**

It is evident from the above observations that the unit is found closed. The unit may not be allowed to operate till it complies with the following:

1. The unit should be operated after obtaining consent from UPPCB.
2. The unit should obtain NOC from CGWA.
3. The unit should install electromagnetic flow meter at the tube well and maintain proper log book of fresh water consumption.
4. The unit should carry out adequacy assessment of ETP through reputed govt. Institute such as IIT/NIT.
5. The unit should ensure proper treatment of domestic wastewater.
6. The unit should maintain proper log book for generation and disposal of solid waste and ensure proper scientific disposal of solid waste generated such as ETP Sludge, Bones etc. as per CPCB guidelines.
7. The unit should provide acoustic enclosure and adequate stack height in DG sets.

3. M/s Madina Frozen Foods Export Pvt. Ltd. (Slaughter House), Mundakhera Road, Khurja, Bulandshahar (UP)

Salient Details:

01.	Name of the Industry	M/s Madina frozen foods export Pvt. Ltd. (slaughter house)
02.	Address/Tel	Mundakhera Road, Khurja, Bulandshahar (UP)
03.	Name & Designation of Industry representative	Mohd. Yamin, Director
04.	Products/ By-products	Slaughtered Meat, Meat Bone Meal (MBM), Tallow, Blood Meal
05.	Production Capacity Installed (as per consent) Present production (on 10.02.2020)	Frozen Meat-10.5 MT/Day Frozen Meat-08 MT/Day Buffalows-150 nos./day Goat-200 nos./day
06.	Raw material & their consumption (on full production)	
07.	Year of Commissioning	2009
08.	Sector	Pvt.
<b>Information pertaining to Water Pollution</b>		
09.	Water source & Consumption (Avg. for month of January 2020) (KL/Day) Industrial Domestic	144 KLD 12.5 KLD
10.	Waste water generation (KL/Day) Avg. for month of January 2020 Industrial Domestic	135 KLD 10 KLD

11.	Waste water Treatment (KL/Day) Avg. for month of January 2020) Industrial Domestic	135 KLD Partially sent to soak pit and remaining is discharged into drain.
12.	Details of ETP with unit wise detail/dimension	ETP comprises of Solid Separator, Oil and Grease Trap, Holding Tank, Flash Mixture Tank, Primary Tube Settler, UASB Reactor, Aeration Tank-1, Secondary Clarifier-1, Aeration Tank-2, Secondary Clarifier-2, Pressure Sand Filter, Activated Carbon Filter and Sludge Drying Beds
13.	Quality of effluent being discharged	Mentioned in observation
14.	Mode of Effluent Disposal (Land/River/Drain)	Treated effluent is used for irrigation using Karnal technology within unit's premises (Area-Approx.35 bigha)
15.	Consent Status (Water)	Valid upto 31.12.2024.
16.	Treated effluent storage facility	Yes, treated effluent storage tank (Capacity-1800 m <sup>3</sup> ) is available, which is not in use.
<b>Information pertaining to Air Pollution</b>		
17.	Source of Air Pollution	Boilers- 06 TPH DG sets-100 KVA, 650 KVA and 300 KVA.
18.	Details of fuel and its consumption	Wood-04 Ton Per Day HSD-6000 lt. per month
19.	Details of Air Pollution Control Systems (APCS)	Dust Collector installed with Boiler as APCS.
20.	Consent status (Air)	Valid upto 31.12.2024.
<b>Information pertaining to Hazardous Waste/ Solid Waste</b>		
21.	Quantity of waste generated	Not available

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22.	Type of waste	Offels, Dung, ETP sludge
23.	Facility for storage/disposal/treatment	Stored outside unit premises for composting (as reported)

**Observations:**

1. The unit is engaged in Slaughtering of Buffalo and Goat with consented capacity for slaughtering 150 Buffalo per day and 200 Goat/Sheep per day for production of 10.5 MT/Day of Frozen Meat. Additionally, the unit also produce Tallow, MBM and Blood meal as by-product from Rendering plant and blood meal plant. During inspection, the unit was found in operation with reported production of 08 Ton per day of Frozen Meat.
2. The unit has valid registration cum membership certificate from Agricultural and processed Food Products Exports Development Authority (Ministry of Commerce, Govt. of India), which was valid upto 31.12.2019. The unit has applied for renewal on 16.12.2019.
3. The unit has license from Food Safety and Standard Authority of India, which is valid upto 11.02.2021.
4. The unit meets its fresh water requirement through 01 tube well. Electromagnetic flow meter is installed at tube well. The unit has obtained NOC from Central Ground Water Authority (CGWA) for ground water abstraction for only one tube well, which was valid upto 25.10.2019. The unit has applied for renewal of NOC from CGWA on 24.09.2019. The unit has maintained log book for fresh water consumption.
5. The unit has installed Effluent Treatment Plant (ETP) with capacity 1200 KLD, which comprises of following units:
  - a. Solid Separator
  - b. Oil and Grease Trap
  - c. Holding Tank
  - d. Flash Mixture Tank
  - e. Primary Tube Settler
  - f. UASB Reactor
  - g. Aeration Tank-1
  - h. Secondary Clarifier-1
  - i. Aeration Tank-2

- j. Secondary Clarifier-2
- k. Pressure Sand Filter
- l. Activated Carbon Filter and
- m. Sludge Drying Beds

6. During inspection, ETP was operational. Sample was collected from Equalization Tank, Aeration Tank-1 & 2 and final treated effluent (ETP outlet). Analysis results are presented below:

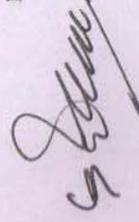
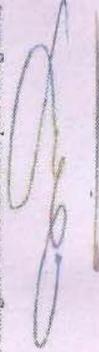
Sampling Locations	Parameters									
	pH	TSS	TDS	BOD	COD	Oil & Grease	MLSS	MLV SS		
Equalization Tank	7.73	286	1220	148	386	--	--	--		
Aeration Tank-1	--	--	--	--	--	--	701	554		
Aeration Tank-2	--	--	--	--	--	--	12.8	10.8		
Final Treated effluent (ETP outlet)	7.61	40.4	1040	27.1	59.1	< 5	--	--		
Standard as per G.S.R.1016(E), dated 28.10.2016	6.5-8.5	50	--	30	250	10	--	--		

All values are in mg/l, except pH

7. It is evident from the results that although the unit is meeting with stipulated norms. Yet, compliance of the unit is considering the following:
- a. The effluent received at ETP inlet is seems to be diluted considering slaughter house operation.
  - b. Though around 86% removal of suspended solid found in the system. The TDS removal is only around 15 %, which clearly indicate that the provided ETP is working like settling tank which removes only settleable solids.
  - c. The MLSS and MLVSS in the Aeration Tank-1 and Aeration Tank-2 (701 mg/l and 12.1 mg/l) is very low, which indicate about absence of microbial activity in the reactor and in such condition achieving desirable treatability is not feasible.

*[Handwritten signatures and initials]*

8. Very low MLSS in Aeration Tanks indicate poor O & M of ETP. During inspection, it was also observed that the person engaged for ETP operation was not aware about operation of ETP.
9. Treated effluent is used for irrigation using Karnal technology having area of approx. 35 bigha. The unit is not following irrigation practice with respect of hydraulic loading, soil characteristics etc. The unit has not provided adequacy assessment report of Karnal technology. However, the unit has been granted consent by UPPCB for discharge of treated effluent into drain.
10. During inspection, no effluent was found discharged by the unit and treated effluent is used for irrigation.
11. The unit has installed OCEMS at the outlet of ETP for Flow, pH, TSS, BOD and COD. As informed, OCEMS is connected with CPCB/UPPCB server. The unit has also installed web camera at the outlet of ETP, which is connected with UPPCB server.
12. The unit has not provided any mixing system in Holding Tank to equalize effluent.
13. The Primary Tube Settler was also observed flooding indicate poor O & M of ETP.
14. The UASB reactor was not functional and it works as holding tank of effluent.
15. The unit has provided separate electric sub-meter at ETP. The unit has maintained log book regarding operation of ETP.
16. Domestic waste water from the unit is partially sent to soak pit and remaining is discharged into Mundakhera drain.
17. The unit has installed Rendering plant with capacity 3X2.5 Ton per batch. Product of Rendering Plant such as Tallow (1.75 TPD) is used by detergent and soap industry and MBM (4.5 TPD) is used for animal feed. During the inspection, rendering plant was not operational. It was informed that Rendering plant is operated during night time.
18. The unit has installed Blood meal plant with capacity 200 kg/day. The blood meal is used for animal feed. During inspection, Blood meal plant was not operational. It was informed that Blood meal plant is operated during night time.
19. The unit has provided bio-filter for odour control, which is generated from rendering plant.
20. It is informed that dung is dewatered and used as boiler fuel, while offels is used in rendering plant for manufacturing poultry feed.

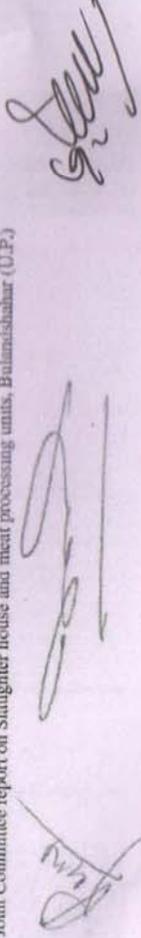


21. The unit has one boiler with capacity 06 Ton per hour using wood as fuel. The emission is vented through stack of height 30 m. The boiler is equipped with dust collector as air pollution control device.
22. The unit has installed OCEMS at the boiler stack for PM parameter, which is connected with CPCB/UPPCB Server. During inspection, boiler was not operational, but PM value at OCEMS was observed 129.1mg/m<sup>3</sup>, which indicate poor maintenance of OCEMS.
23. Stack monitoring platform in boiler stack was improved as per CPCB guidelines.
24. The unit has 03 DG sets with capacity 100 KVA, 650 KVA and 300 KVA.DG set with capacity 100 KVA was not equipped with acoustic enclosure. The DG sets are not attached with proper stack height from roof.
25. The unit has additional two old DG set with capacity 630 KVA and 320 KVA, which is not equipped with acoustic enclosure and adequate stack height. The unit has not obtained consent for the same from UPPCB, which violates the consent condition.

#### **Recommendations:**

**It is evident from the above observations that although, the unit is meeting with the stipulated norms. Yet compliance of the unit is considering very low MLSS in Aeration Tanks (701 mg/l and 12.8 mg/l respectively) and effluent with lower strength received at ETP inlet. The unit is also found not complying with consent conditions. The unit may be directed to comply with the following:**

- 1) The unit should repair and maintain UASB Reactor.
- 2) The unit should carry out adequacy assessment of karnal technology through reputed Govt. agriculture institute.
- 3) The unit should expedite to obtain NOC from CGWA.
- 4) The unit should carry out adequacy assessment of ETP through reputed govt. Institute such as IIT/NIT.
- 5) The unit should install mixing system at the equalization tank to equalize effluent.
- 6) The unit should ensure proper operation of its ETP. The unit should engage qualified person for operation of ETP.
- 7) The unit should ensure proper treatment of domestic waste water & proposal of STP submitted by the industry as earliest for domestic waste water treatment.



- 8) The unit should regularly calibrate OCEMS installed at Boiler Stack. The unit should also improve stack monitoring platform and ladder as per CPCB guidelines.
- 9) The unit should obtain consent for all DG sets. All DG sets should be equipped with acoustic enclosure and adequate stack height.
- 10) The unit should maintain proper log book for generation and disposal of solid waste and ensure proper scientific disposal of ETP Sludge, Dung, offels etc. as per CPCB guidelines.
- 11) The unit should comply with consent conditions in totality.

**4. M/s Madina frozen foods export Pvt. Ltd. (Meat Processing unit), Mundakhera Road, Khurja, Bulandshahar (UP)**

The unit is sister concern unit of M/s Madina frozen foods export Pvt. Ltd. (slaughter house) and it is located adjacent to this unit. The unit was found closed. It was informed that the unit is closed since 2009. During inspection, the unit was found in dismantled condition.

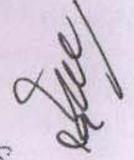
**5. M/s Laham Exports India Pvt. Ltd., 2nd Km Stone, Mundakhera Road, Khurja, Bulandshahar (UP)**

**Salient Details:**

01.	Name of the Industry	M/s Laham Exports India Pvt. Ltd. (slaughter house)
02.	Address/Tel.	2nd Km Stone, Mundakhera Road, Khurja, Bulandshahar (UP)
03.	Name & Designation of Industry representative	Suheb Ullah Khan, Director
04.	Products/ By-products	Frozen Meat, Meat Bone Meal (MBM), Tallow, Blood Meal
05.	Production Capacity Installed (As per NOC)	Frozen Meat- 55 TPD by Slaughtering of 300 Buffalos /Day or 1000 Goat/Sheep Per day, 12 MT per Day
06.	Present production (on 10.02.2020) Raw material & their consumption	Buffalows-300 nos./day or

	(on full production)		Goat/Sheep-1000 nos./day
07.	Year of Commissioning		2014
08.	Sector		Pvt.
<b>Information pertaining to Water Pollution</b>			
09	Water source & Consumption (Avg. for month of January 2020) (KL/Day) Industrial Domestic		100 KLD 05 KLD
10.	Waste water generation (KL/Day) Avg. for month of January 2020) Industrial Domestic		82 KLD 04 KLD
11.	Waste water Treatment (KL/Day) Avg. for month of January 2020) Industrial Domestic		82 KLD Partially send to soak pit and remaining is discharged into drain.
12.	Details of ETP with unit wise detail/dimension		ETP comprises of Solid Separator, Oil Trap, Equalization Tank, Flash Mixture and Flocculator, DAF Tank, Primary Settling Tank, UASB Reactor, Aeration Tank-1, Clarifier-1, Aeration Tank-2, Clarifier-2, Pressure Sand Filter and Activated Carbon Filter and Sludge Drying Beds
13.	Quality of effluent being discharged		Mentioned in observation
14.	Mode of Effluent Disposal (Land/River/Drain)		Partially reuse in the gardening, Floor Cleaning, lairage etc. Excess is Partially reuse in the gardening, Floor Cleaning, lairage etc. Excess is discharged into





		Mundakhera drain, which meets to Khurja drain after traversing approx. 02 Km. Khurja Drain meets to Karwan River after traversing approx. 15 Km, which ultimately meets Yamuna River at Agra. .
15.	Consent Status (Water)	Valid upto 31.12.2020.
16.	Treated effluent storage facility	No
<b>Information pertaining to Air Pollution</b>		
17.	Source of Air Pollution	Boilers- 06 TPH DG sets-2X500 KVA, 380 KVA and 82 KVA.
18.	Details of fuel and its consumption	Wood-04 Ton Per Day HSD-2000 lt. per month
19.	Details of Air Pollution Control Systems (APCS)	Dust Collector installed with Boiler as APCS.
20.	Consent status (Air)	Valid upto 31.12.2020.
<b>Information pertaining to Hazardous Waste/ Solid Waste</b>		
21.	Quantity of waste generated	Not available
22.	Type of waste	Offels, Dung, ETP sludge
23.	Facility for storage/disposal/treatment	Dung&ETP sludge Given to farmers for use as manure. Offels is used for making offels tribe, which is export for use as food.

**Observations:**

1. The unit is engaged in Slaughtering of Buffalo and Goat with consented capacity of slaughtering 300Buffalow per day or1000 Goat/Sheep per day for production of Frozen Meat. Additionally, the unit also produce Tallow, MBM, Blood meal and Offels Tribe as by-product from Rendering plant, blood meal plant and offels Tribe Plant.During inspection, the unit was found in operation with reported production of 12 Ton per day of Frozen Meat.

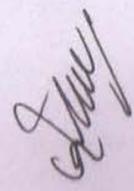
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2. The unit has valid registration cum membership certificate from Agricultural and processed Food Products Exports Development Authority (Ministry of Commerce, Govt. of India), which is valid upto 31.12.2020.
3. The unit has license from Food Safety and Standard Authority of India, which is valid upto 12.02.2021.
4. The unit meets its fresh water requirement through 01 tube well. Mechanical flow meter is installed at tube well. The unit has obtained NOC from Central Ground Water Authority (CGWA) for ground water abstraction for tube well, which was valid upto 19.06. 2019. The unit has applied for renewal of NOC from CGWA on 16.08. 2019. The unit has maintained log book for fresh water consumption.
5. The unit has installed Effluent Treatment Plant (ETP) with capacity 1200 KLD, which comprises of following units:
  - a. Solid Separator
  - b. Oil Trap, Equalization Tank
  - c. Flash Mixture and Flocculator
  - d. DAF Tank
  - e. Primary Settling Tank
  - f. UASB Reactor
  - g. Aeration Tank-1
  - h. Clarifier-1
  - i. Aeration Tank-2
  - j. Clarifier-2
  - k. Pressure Sand Filter and Activated Carbon Filter
  - l. Sludge Drying Beds

6. During inspection, ETP was operational. Sample was collected from Equalization Tank, Aeration Tank-1 & 2 and final treated effluent (ETP outlet). Analysis results are presented below:

Sampling Locations	Parameters						
	pH	TSS	TDS	BOD	COD	Oil & Grease	MLSS MLV SS
Equalization Tank	8.39	971	764	337	762	---	--- --- ---





Aeration Tank-1	--	--	--	--	--	1854	1373
Aeration Tank-2	--	--	--	--	--	1286	953
Final Treated effluent (ETP outlet)	7.78	12.5	585	9.8	35.3	< 5	--
Standard as per G.S.R.1016(E), dated 28.10.2016	6.5-8.5	50	--	30	250	10	--

*All values are in mg/l, except pH*

7. It is evident from the results that although the unit is meeting with stipulated norms. Yet, compliance of the unit is considering the following:

- a. The effluent receiving at ETP inlet is seems to be diluted considering slaughter house operation.
- b. More than 99% removal of suspended solid and BOD is found in the system which seems to be unrealistic in biological treatment system. In addition, only 25% TDS removal is found in ETP which further confirm about non-feasibility of achieving the reported removal of BOD.

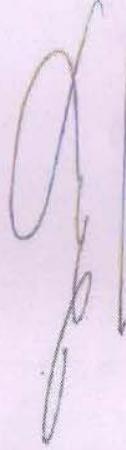
- c. The MLSS and MLVSS in the Aeration Tank-1 and Aeration Tank-2 (1854 mg/l and 1286 mg/l) is very low, which indicate about absence of microbial activity in the reactor and in such condition achieving desirable treatability is not feasible.

All above mentioned observations creates doubt on feasibility to achieve the prescribed norms and the possibility of dilution in the effluent cannot be ruled out.

8. Treated effluent is partially reused for gardening and remaining is discharged into Mundakhera drain, which meets to Khurja drain after traversing approx. 02Km. Khurja Drain meets to Karwan River after traversing approx. 15 Km, which ultimately meets Yamuna River at Agra.

9. The unit has installed OCEMS at the outlet of ETP for Flow, pH, TSS, BOD and COD. As informed, OCEMS is connected with CPCB/UPPCB server. The unit has also installed web camera at the outlet of ETP, which is connected with UPPCB server.

10. The launder of the clarifier was not properly levelled. Overflow of effluent is carrying out at some places only.
11. The operation of ETP was observed poor and person engaged for ETP operation was not aware about proper operation of ETP.
12. The unit has provided separate electric sub-meter at ETP. The unit has maintained log book regarding operation of ETP.
13. Domestic waste water from the unit is partially sent to soak pit and remaining is discharged into Mundakhera drain.
14. The unit has installed Rendering plant with capacity 2X6 Ton per batch. Product of Rendering Plant such as Tallow (2.5 TPD) is used by detergent and soap industry and MBM (7 TPD) is used for animal feed. During the inspection, rendering plant was not operational. It was informed that Rendering plant is operated during night time. The unit has not maintained proper log book of rendering plant operation.
15. The unit has installed Blood meal plant with capacity 500 Kg /day. The blood meal is used for animal feed. During the inspection, Blood meal plant was not operational. It was informed that Blood meal plant is operated during night time. The unit has not maintained proper log book for Blood meal plant operation.
16. The unit has provided bio-filter for odour control, which is generated from rendering plant.
17. Offels is cooked in Offels Tribe Plant and it is export for use as food. It is informed that dung and ETP sludge is given to farmers for use as manure.
18. The unit has one boiler with capacity 06 Ton per hour using wood as fuel. The emission is vented through stack of height 30 mtrs. The boiler is equipped with dust collector as air pollution control device. The unit has installed OCEMS at the boiler stack for PM parameter, which is connected with CPCB/UPPCB server.
19. Stack monitoring platform and ladder in boiler stack was not provided as per CPCB guidelines.
20. The unit has 04 DG sets with capacity 2X500 KVA, 380 KVA and 82 KVA equipped with acoustic enclosure. The DG sets are not attached with proper stack height from roof.



### Recommendations:

It is evident from the above observations that although the unit is meeting with the stipulated norms. But, compliance of the unit is doubtful with very low MLSS in Aeration Tanks (1854 mg/l and 1286 mg/l respectively). The unit is also found not complying with consent conditions. The unit may be directed to comply with the following:

- 1) The unit should install electromagnetic flow meter at tube well.
- 2) The unit should carry out adequacy assessment of ETP through reputed institute such as IIT/NIT.
- 3) The unit should ensure properly levelled launder of the clarifiers.
- 4) The unit should ensure proper operation of its ETP. The unit should engage qualified person for operation of ETP.
- 5) The unit should ensure proper treatment of domestic waste water & submitted the proposal of STP for domestic waste water treatment as earliest.
- 6) The unit should provide improved stack monitoring platform and ladder as per CPCB guidelines.
- 7) The unit should provide adequate stack in all DG sets as per CPCB guidelines.
- 8) The unit should maintain proper log book for generation and disposal of solid waste and ensure proper scientific disposal of ETP Sludge, Dung, offels etc. as per CPCB guidelines.
- 9) The unit should maintain proper log book for Rendering Plant operation, Blood meal plant operation and offels plant operation.
- 10) The unit should comply with consent conditions in totality.

### 6. M/s Barakat Frozen Foods Pvt. Ltd., Mundakhera Road, Khurja, Bulandshahar (UP)

#### Salient Details:

01.	Name of the Industry	M/s Barakat Frozen Foods Pvt. Ltd.
02.	Address/Tel	Mundakhera Road, Khurja, Bulandshahar (UP)
03.	Name & Designation of Industry representative	Mohd. Umar, Director
04.	Products/	Frozen Buffalo Meat

	By-products	
05.	Production Capacity Installed (As per NOC)	Frozen Buffalo Meat - 3.5 TPD
	Present production (on 10.02.2020)	Nil
06.	Raw material & their consumption	25 Dressed carcasses from slaughter unit
07.	Year of Commissioning	2009
08.	Sector	Pvt.
<b>Information pertaining to Water Pollution</b>		
09	Water source & Consumption (Avg. for month of January 2020) (KL/Day) Industrial Domestic	The unit is closed since 07.07.2019.
10.	Waste water generation (KL/Day) Avg. for month of January 2020 Industrial Domestic	The unit is closed since 07.07.2019.
11.	Waste water Treatment (KL/Day) Avg. for month of January 2020 Industrial Domestic	The unit is closed since 07.07.2019.
12.	Details of ETP with unit wise detail/dimension	ETP comprises of Oil and Grease Trap, Equalization Tank, Reaction Tank, Settling Tank, Aeration Tank, Secondary Settling Tank and Sludge Drying Beds The unit is not in operation.
13.	Quality of effluent being discharged	
14.	Mode of Effluent Disposal (Land/River/Drain)	As informed, treated effluent is Partially reuse in the gardening, Floor Cleaning, lairage etc. Excess is discharged into

*Primo*

*[Signature]*

		Mundakhera drain, which meets to Khurja drain after traversing approx. 02-03 Km. Khurja Drain meets to Karwan River after traversing approx. 24 Km, which ultimately meets Yamuna River at Agra.
15.	Consent Status (Water)	Valid upto 31.12.2024.
16.	Treated effluent storage facility	No
<b>Information pertaining to Air Pollution</b>		
17.	Source of Air Pollution	DG sets-2X500 KVA
18.	Details of fuel and its consumption	HSD-2000 lt. per month
19.	Details of Air Pollution Control Systems (APCS)	Acoustic enclosure
20.	Consent of status (Air)	Valid upto 31.12.2024.
<b>Information pertaining to Hazardous Waste/Solid Waste</b>		
21.	Quantity of waste generated	Not available
22.	Type of waste	ETP sludge
23.	Facility for storage/disposal/treatment	Used for bio-composting (as reported)

**Observations:**

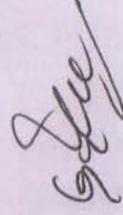
1. The unit is engaged in processing of Frozen meat with consented capacity of 3.5 Ton per day. As per consent, the unit only receive raw material (25 Dressed carcasses) procured from its slaughter unit- M/s Madina Frozen Foods Pvt. Ltd., Mundakhera Road, Khurja, Bulandshahr, UP). During inspection, the unit was found not in operation. It was informed by the unit representative, the unit is closed since 07.07.2019 due to expiry of registration cum membership certificate from Agricultural and processed Food Products Exports Development Authority (Ministry of Commerce, Govt. of India).
2. The unit has license from Food Safety and Standard Authority of India, which is valid upto 10.05.2020.

3. The unit meets its fresh water requirement through 01 tube well. No flow meter is installed at tube well. The unit has applied for NOC from Central Ground Water Authority (CGWA) for ground water abstraction for one tube well on 05.12.2019, which is rejected by CGWA.
4. The unit has installed Effluent Treatment Plant (ETP), which comprises of following units:
  - a. Oil and Grease Trap
  - b. Equalization Tank
  - c. Reaction Tank
  - d. Settling Tank
  - e. Aeration Tank
  - f. Secondary Settling Tank and
  - g. Sludge Drying Beds
2. During inspection, ETP was not operational. Treated effluent is Partially reused in the gardening, Floor Cleaning, lairage etc. Excess is discharged into Mundakhera drain, which meets to Khurja drain after traversing approx. 02Km. Khurja Drain meets to Karwan River after traversing approx.15 Km, which ultimately meets Yamuna River at Agra.ETP adequacy assessment report is not provided by the unit.
3. Domestic waste water from the unit is partially sent to soak pit and remaining is discharged into Mundakhera drain.
4. As per consent granted in year 2020, the unit has to send bones/rendering material to its sister concern unit-M/s Madina Frozen Foods Pvt. Ltd., Mundakhera Road, Khurja, Bulandshahar, UP) for processing.
5. The unit has 02 DG sets with capacity 2X500 KVA equipped with acoustic enclosure. The DG sets stack height are not adequate, which violates the consent condition issued by UPPCB.

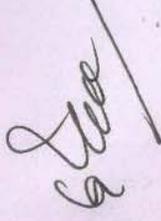
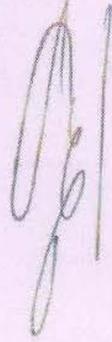
**Recommendations:**

It is evident from the above observations that the unit is found closed. The unit may not be allowed to operate till it complies with the following:

1. The unit should install electromagnetic flow meter at tube well and maintain proper log book of fresh water consumption.
2. The unit should obtain NOC from CGWA.



3. The unit should carry out adequacy assessment of ETP through reputed govt. Institute such as IIT/NIT.
4. The unit should ensure proper treatment of domestic waste water.
5. The unit should maintain proper log book for generation and disposal of solid waste and ensure proper scientific disposal of solid waste generated such as ETP Sludge, Bones etc. as per CPCB guidelines.
6. The unit should provide adequate stack height in DG set.



7. M/s Al Arfa Frozen Foods Pvt. Ltd., Mundakhera Road, Khurja, Bulandshahar (UP)

Salient Details:

01.	Name of the Industry	M/s Al Arfa Frozen Foods Pvt. Limited.
02.	Address/Tel	Mundakhera Road, Khurja, Bulandshahar (UP)
03.	Name & Designation of Industry representative	Sh. Haji Habeeb Qureshi, Director
04.	Products/ By-products	Frozen Meat
05.	Production Capacity Installed	Frozen Meat -- 15 TPD
06.	Present production (on 10.02.2020) Raw material & their consumption	Nil Slaughtered Meat- 25 TPD
07.	Year of Commissioning	2004
08.	Sector	Pvt.
<b>Information pertaining to Water Pollution</b>		
09.	Water source & Consumption (Avg. for month of January 2020) (KL/Day) Industrial Domestic	The unit is closed since 2011
10.	Waste water generation (KL/Day) Avg. for month of January 2020 Industrial Domestic	The unit is closed since 2011
11.	Waste water Treatment (KL/Day) Avg. for month of January 2020 Industrial Domestic	The unit is closed since 2011

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12.	Details of ETP with unit wise detail/dimension	ETP comprises of Oil and Grease Trap, Equalization Tank, Flash Mixing Tank, Primary Settling Tank, Aeration Tank, Clarifier and Sludge Drying Beds
13.	Quality of effluent being discharged	The unit is not in operation.
14.	Mode of Effluent Disposal (Land/River/Drain)	Discharged into Mundakhera drain, which meets to Khurja drain after traversing approx. 02Km. Khurja Drain meets to Karwan River after traversing approx. 15 Km, which ultimately meets Yamuna River at Agra.
15.	Consent Status (Water)	Valid upto 31.12.2008.
16.	Treated effluent storage facility	No
<b>Information pertaining to Air Pollution</b>		
17.	Source of Air Pollution	DG sets-380 KVA and 250 KVA
18.	Details of fuel	Diesel
19.	Details of Air Pollution Control Systems (APCS)	Acoustic enclosure is not installed.
20.	Consent status (Air)	Valid upto 31.12.2008.
<b>Information pertaining to Hazardous Waste/ Solid Waste</b>		
21.	Quantity of waste generated	Not available
22.	Type of waste	Offels, ETP sludge
23.	Facility for storage/disposal/treatment	The unit is not in operation

**Observations:**

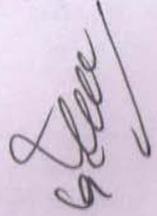
1. The unit has infrastructure for processing of frozen meat with capacity of 15 Ton per day. During inspection, the unit was found not in operation. It was informed by the unit representative; the unit is closed since 2011 due to its own reason.

2. The unit has obtained Consent to operate from UPPCB, which was valid upto 31.12.2008. The unit operated after 31.12.2008 without obtaining consent to operate from UPPCB.
3. During inspection, the unit was found in dismantled condition.
4. The unit has installed Effluent Treatment Plant (ETP), which comprises of following units:
  - a. Oil and Grease Trap,
  - b. Equalization Tank,
  - c. Flash Mixing Tank,
  - d. Primary Settling Tank,
  - e. Aeration Tank, Clarifier and
  - f. Sludge Drying Beds
5. Treated effluent is discharged into Mundakhera drain, which meets to Khurja drain after traversing approx. 02 Km. Khurja Drain meets to Karwan River after traversing approx. 15 Km, which ultimately meets Yamuna River at Agra.
6. As per consent granted by UPPCB on 2008, the unit has to install own rendering plant for management of bones. The unit has not installed rendering plant.
7. The unit has 02 DG sets with capacity 380 KVA and 250 KVA without acoustic enclosure and stack.

#### **Recommendations:**

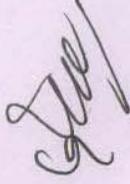
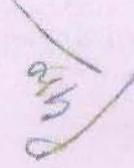
Based on violation of provision of the Water Act, the unit shall be imposed Environmental compensation for the operation without consent from 2009 to 2011. It is evident from the above observations that the unit is found closed. The unit may not be allowed to operate till it complies with the following:

- 1) The unit should be operated after obtaining consent from UPPCB.
- 2) The unit should obtain NOC from CGWA.
- 3) The unit should carry out adequacy assessment of ETP through reputed govt. Institute such as IIT/NIT.
- 4) The unit should ensure proper treatment of domestic waste water.



- 5) The unit should maintain proper log book for generation and disposal of solid waste and ensure proper scientific disposal of solid waste generated such as ETP Sludge, Bones etc. as per CPCB guidelines.
- 6) The unit should provide adequate stack height and acoustic enclosure in DG set.

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8. M/s Al Takbir Frozen Foods Pvt. Ltd., Mundakhera Road, Khurja, Bulandshahar (UP)  
Salient Details:

01.	Name of the Industry	M/s Al Takbir Frozen Foods Pvt. Ltd.
02.	Address/Tel	Mundakhera Road, Khurja, Bulandshahar (UP)
03.	Name & Designation of Industry representative	Mohd. Habeeb, Director
04.	Products/By-products	Frozen Meat
05.	Production Capacity Installed (as per consent)	Frozen Meat – 10 TPD
06.	Present production (on 10.02.2020) Raw material & their consumption	Nil Slaughtered Meat- 20TPD
07.	Year of Commissioning	2008
08.	Sector	Pvt.
<b>Information pertaining to Water Pollution</b>		
09.	Water source & Consumption (Avg. for month of January 2020) (KL/Day) Industrial Domestic	The unit is closed since last 02 months
10.	Waste water generation (KL/Day) Avg. for month of January 2020 Industrial Domestic	The unit is closed since last 02 months
11.	Waste water Treatment (KL/Day) Avg. for month of January 2020 Industrial Domestic	The unit is closed since last 02 months
12.	Details of ETP with unit wise	ETP comprises of Oil and Grease Trap.

detail/dimension	Equalization Tank, Reaction Tank, Settling Tank, Aeration Tank, Secondary Settling Tank and Sludge Drying Beds
13. Quality of effluent being discharged	The unit is not in operation.
14. Mode of Effluent Disposal (Land/River/Drain)	Discharged into Mundakhera drain, which meets to Khurja drain after traversing approx. 02Km. Khurja Drain meets to Karwan River after traversing approx. 15 Km, which ultimately meets Yamuna River at Agra.
15. Consent Status (Water)	Valid upto 31.12.2024.
16. Treated effluent storage facility	No
<b>Information pertaining to Air Pollution</b>	
17. Source of Air Pollution	DG sets-380 KVA and 250 KVA
18. Details of fuel	Diesel
19. Details of Air Pollution Control Systems (APCS)	Acoustic enclosure is installed.
20. Consent of status (Air)	Valid upto 31.12.2024.
<b>Information pertaining to Hazardous Waste/ Solid Waste</b>	
21. Quantity of waste generated	Not available
22. Type of waste	ETP sludge, Bones
23. Facility for storage/disposal/treatment	The unit is not in operation

**Observations:**

- The unit has infrastructure for processing of meat with consented production capacity of frozen meat 10 Ton per day. As per consent, the unit only receive raw material (Dressed carcasses) procured from M/s ALM Food Products Ltd., Mohali, Punjab. During inspection, the unit was found not in operation. It was informed by the unit representative; the unit is closed since last two months due to its own reason.




2. The unit meets its fresh water requirement through 02 tube wells. No flow meter is installed at tube wells. The unit has applied for NOC from Central Ground Water Authority (CGWA) for ground water abstraction on 25.11.2019.
3. The unit has installed Effluent Treatment Plant (ETP), which comprises of following units:
  - a. Oil and Grease Trap
  - b. Equalization Tank
  - c. Reaction Tank
  - d. Settling Tank
  - e. Aeration Tank
  - f. Secondary Settling Tank
  - g. Sludge Drying Beds
4. treated effluent discharged into Mundakhera drain, which meets to Khurja drain after traversing approx. 02-03 Km. Khurja Drain meets to Karwan River after traversing approx. ~~24~~<sup>15</sup> Km, which ultimately meets Yamuna River at Agra.
5. The unit has 02 DG sets with capacity 380 KVA and 250 KVA equipped with acoustic enclosure. But stack attached with the DG set is not adequate.
6. As per consent condition, the unit has to send bone/rendering material to M/s ALM Food Products Ltd., Mohali, Punjab for processing.

**Recommendations:**

It is evident from the above observations that the unit is found closed. The unit may not be allowed to operate till comply with the following:

- 1) The unit should obtain NOC from CGWA.
- 2) The unit should install electromagnetic flow meter at the tube wells and maintain proper log book of fresh water consumption.
- 3) The unit should carry out adequacy assessment of ETP through reputed govt. Institute such as IIT/NIT.
- 4) The unit should ensure proper treatment of domestic waste water.
- 5) The unit should maintain proper log book for generation and disposal of solid waste and ensure proper scientific disposal of solid waste generated such as ETP Sludge, Bones etc. as per CPCB guidelines.

6) The unit should provide adequate stack height in DG sets.

9. M/s Al-Nazam Frozen Foods Pvt. Ltd., Mundakhera Road, Khurja, Bulandshahar (UP)

**Salient Details:**

01.	Name of the Industry	M/s Al Nazam Frozen Foods Pvt. Ltd.
02.	Address/Tel	Mundakhera Road, Khurja, Bulandshahar (UP)
03.	Name & Designation of Industry representative	Mohd. Waseem, Manager
04.	Products/ By-products	Frozen Meat
05.	Production Capacity Installed (as per consent)	Frozen Meat – 10 TPD
06.	Present production (on 10.02.2020) Raw material & their consumption	Nil Slaughtered Meat- 15 TPD
07.	Year of Commissioning	2004
08.	Sector	Pvt.
<b>Information pertaining to Water Pollution</b>		
09.	Water source & Consumption (Avg. for month of January 2020) (KL/Day) Industrial Domestic	The unit is closed since 2015
10.	Waste water generation (KL/Day) Avg. for month of January 2020 Industrial Domestic	The unit is closed since 2015
11.	Waste water Treatment (KL/Day)	

	Avg. for month of January 2020)	The unit is closed since 2015
	Industrial Domestic	
12.	Details of ETP with unit wise detail/dimension	ETP comprises of Oil and Grease Trap, Equalization Tank, Reaction Tank, Settling Tank, Aeration Tank, Secondary Settling Tank and Sludge Drying Beds
13.	Quality of effluent being discharged	The unit is not in operation.
14.	Mode of Effluent Disposal (Land/River/Drain)	Discharged into Mundakhera drain, which meets to Khurja drain after traversing approx. 02Km. Khurja Drain meets to Karwan River after traversing approx. 15 Km, which ultimately meets Yamuna River at Agra.
15.	Consent Status (Water)	Valid upto 31.12.2015.
16.	Treated effluent storage facility	No
<b>Information pertaining to Air Pollution</b>		
17.	Source of Air Pollution	DG sets-2X 380 KVA
18.	Details of fuel	Diesel
19.	Details of Air Pollution Control Systems (APCS)	Acoustic enclosure is installed.
20.	Consent of status (Air)	Valid upto 31.12.2015.
<b>Information pertaining to Hazardous Waste/ Solid Waste</b>		
21.	Quantity of waste generated	Not available
22.	Type of waste	ETP sludge, Bones
23.	Facility for storage/disposal/treatment	The unit is not in operation

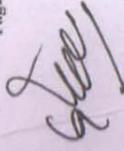
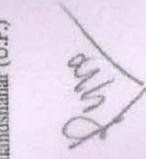
### Observations:

1. The unit has the infrastructure for processing of meat with consented production capacity of frozen meat 10 Ton per day. As per consent, the unit only receive raw material (Slaughtered meat) procured from M/s FrigerioConservaAllana Ltd., TalpurKhurd, Tehsil-Kol, Mathura Bypass Road, Aligarh. During inspection, the unit was found not in operation. It was informed by the unit representative; the unit is closed since 2015 due to its own reason.
2. The unit meets its fresh water requirement through 01 tube well. No flow meter is installed at tube wells. The unit has applied for NOC from Central Ground Water Authority (CGWA) for ground water abstraction.
3. The unit has installed Effluent Treatment Plant (ETP), which comprises of following units:
  - a. Oil and Grease Trap
  - b. Equalization Tank
  - c. Reaction Tank
  - d. Settling Tank
  - e. Aeration Tank
  - f. Secondary Settling Tank
  - g. Sludge Drying Beds
4. Treated effluent is discharged into Mundakhera drain, which meets to Khurja drain after traversing approx. 02Km. Khurja Drain meets to Karwan River after traversing approx. 15 Km, which ultimately meets Yamuna River at Agra.
5. The unit has 02 DG sets with capacity 2X 380 KVA equipped with acoustic enclosure. But stack attached with the DG set is not adequate.
6. As per consent granted in year 2014, the unit has to send bones/tendering material to M/s Universal India Alipur, Jijmana, Meerut for processing.

### Recommendations:

It is evident from the above observations that the unit is found closed. The unit may not be allowed to operate till it complies with the following:

1. The unit should be operated after obtaining consent from UPPCB.

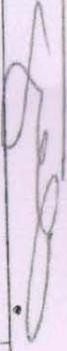
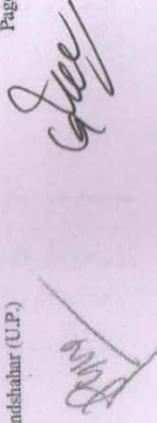


2. The unit should obtain NOC from CGWA.
3. The unit should install electromagnetic flow meter at the tube wells and maintain proper log book of fresh water consumption.
4. The unit should carry out adequacy assessment of ETP through reputed govt. Institute such as IIT/NIT.
5. The unit should ensure proper treatment of domestic waste water.
6. The unit should maintain proper log book for generation and disposal of solid waste and ensure proper scientific disposal of solid waste generated such as ETP Sludge, Bones etc. as per CPCB guidelines.
7. The unit should provide adequate stack height in DG sets.

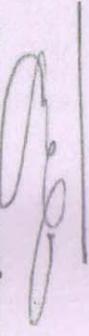
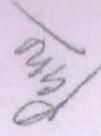
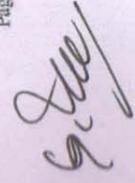
**10. M/s Agriotek Foods Ltd., Mundakhera Road, Khurja, Bulandshahar (UP)**

**Salient Details:**

01.	Name of the Industry	M/s Agriotek Foods Ltd.
02.	Address/Tel	Mundakhera Road, Khurja, Bulandshahr (UP)
03.	Name & Designation of Industry representative	Mohd. Safiq, Manager
04.	Products/ By-products	Frozen Meat
05.	Production Capacity Installed (As per consent)	Frozen Meat - 10 TPD
06.	Present production (on 10.02.2020) Raw material & their consumption	Nil Slaughtered Meat- 15 TPD
07.	Year of Commissioning	2006
08.	Sector	Pvt.
<b>Information pertaining to Water Pollution</b>		
09	Water source & Consumption	

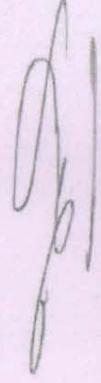
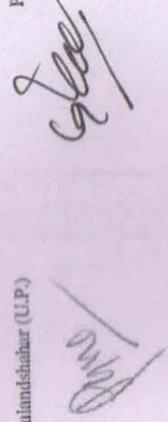
	(Avg. for month of January 2020) (KL/Day) Industrial Domestic	The unit is closed since one year
10.	Waste water generation (KL/Day) Avg. for month of January 2020 Industrial Domestic	The unit is closed since one year
11.	Waste water Treatment (KL/Day) Avg. for month of January 2020 Industrial Domestic	The unit is closed since one year
12.	Details of ETP with unit wise detail/dimension	ETP comprises of Oil and Grease Trap, Equalization Tank, Flash Mixing Tank, Primary Settling Tank, Aeration Tank, Secondary Settling Tank and Sludge Drying Beds
13.	Quality of effluent being discharged	The unit is not in operation.
14.	Mode of Effluent Disposal (Land/River/Drain)	Discharged into Mundakhera drain, which meets to Khurja drain after traversing approx. 02Km. Khurja Drain meets to Karwan River after traversing approx.15 Km, which ultimately meets Yamuna River at Agra.
15.	Consent Status (Water)	Valid upto 31.12.2024.
16.	Treated effluent storage facility	No
<b>Information pertaining to Air Pollution</b>		
17.	Source of Air Pollution	DG sets-500 KVA and 260 KVA
18.	Details of fuel	Diesel
19.	Details of Air Pollution Control	Acoustic enclosure is installed.

	Systems (APCS)	
20.	Consent of status (Air)	Valid upto 31.12.2024.
<b>Information pertaining to Hazardous Waste/ solid waste</b>		
21.	Quantity of waste generated	Not available
22.	Type of waste	ETP sludge, Bones
23.	Facility for storage/disposal/treatment	The unit is not in operation

**Observations:**

1. The unit has the infrastructure for processing of Frozen meat with consented capacity of 10 Ton per day. By deboning of Dressed Carcasses supplied by M/s International Agro Foods, Plot No. 2764, 2765, 2766, Bhoor Garhi, Dasna, Ghaziabad. During inspection, the unit was found not in operation. It was informed by the unit representative; the unit is closed since one year due to its own reason.
2. The unit meets its fresh water requirement through 01 tube well. No flow meter is installed at tube wells. The unit has applied for NOC from Central Ground Water Authority (CGWA) for ground water abstraction on 25.01.2020.
3. The unit has installed Effluent Treatment Plant (ETP), which comprises of following units:
  - a. Oil and Grease Trap
  - b. Oil and Grease Trap
  - c. Equalization Tank
  - d. Flash Mixing Tank
  - e. Primary Settling Tank
  - f. Aeration Tank
  - g. Secondary Settling Tank
  - h. Sludge Drying Beds
4. treated effluent is discharged into Mundakhera drain, which meets to Khurja drain after traversing approx. 02Km. Khurja Drain meets to Karwan River after traversing approx. 15 Km, which ultimately meets Yamuna River at Agra.

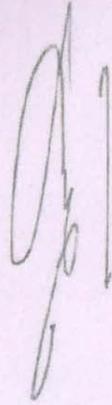
5. The unit has 02 DG sets with capacity 500 KVA and 260 KVA. DG sets are not equipped with acoustic enclosure. stack attached with the DG set (capacity 500 KVA) is not adequate.
6. As per consent condition, the unit has to install STP within 06 months. The unit is yet to install STP.

**Recommendations:**

It is evident from the above observations that the unit is found closed. The unit may not be allowed to operate till it complies with the following:

1. The unit should obtain NOC from CGWA.
2. The unit should install electromagnetic flow meter at the tube well and maintain proper log book of fresh water consumption.
3. The unit should carry out adequacy assessment of ETP through reputed govt. Institute such as IIT/NIT.
4. The unit should establishment of STP and ensure proper treatment of domestic waste water as per consent condition.
5. The unit should maintain proper log book for generation and disposal of solid waste and ensure proper scientific disposal of solid waste generated such as ETP Sludge, Bones etc. as per CPCB guidelines.
6. The unit should provide acoustic enclosure and adequate stack height in DG sets.

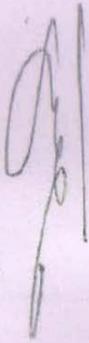
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7. M/s Al Huda Frozen Foods Export Pvt. Ltd., Mundakhera Road, Khurja, Bulandshahar  
(UP)

Salient Details:

01.	Name of the Industry	M/s Al Huda Frozen FoodsExport Pvt. Ltd.
02.	Address/Tel	Mundakhera Road, Khurja, Bulandshahar (UP)
03.	Name & Designation of Industry representative	Mohd. Naushad Alam, Director
04.	Products/ By-products	Frozen Meat
05.	Production Capacity Installed (as per consent)	Frozen Meat – 25 TPD
06.	Present production (on 10.02.2020)	Nil
06.	Raw material	Slaughtered Meat
07.	Year of Commissioning	2013
08.	Sector	Pvt.
<b>Information pertaining to Water Pollution</b>		
09.	Water source & Consumption (Avg. for month of January 2020) (KL/Day) Industrial Domestic	The unit is closed since one year
10.	Waste water generation (KL/Day) Avg. for month of January 2020 Industrial Domestic	The unit is closed since one year
11.	Waste water Treatment (KL/Day)	

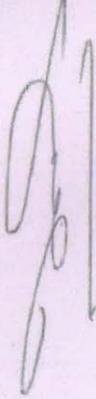
	Avg. for month of January 2020)	The unit is closed since one year
	Industrial Domestic	
12.	Details of ETP with unit wise detail/dimension	ETP comprises of Screen Chamber, Oil and Grease Trap, Equalization Tank, Flash Mixing Tank, Aeration Tank-1, Primary Clarifier, Aeration Tank-2, Secondary Clarifier, Sand Filter, Activated Carbon Filter and Sludge Drying Beds.
13.	Quality of effluent being discharged	The unit is not in operation.
14.	Mode of Effluent Disposal (Land/River/Drain)	Discharged into Mundakhera drain, which meets to Khurja drain after traversing approx. 02Km. Khurja Drain meets to Karwan River after traversing approx.15 Km, which ultimately meets Yamuna River at Agra.
15.	Consent Status (Water)	Valid upto 31.12.2019.
16.	Treated effluent storage facility	No
<b>Information pertaining to Air Pollution</b>		
17.	Source of Air Pollution	DG sets-500 KVA and 250 KVA
18.	Details of fuel	Diesel
19.	Details of Air Pollution Control Systems (APCS)	Acoustic enclosure is installed.
20.	Consent of status (Air)	Valid upto 31.12.2019.
<b>Information pertaining to Hazardous Waste/ Solid Waste</b>		
21.	Quantity of waste generated	Not available
22.	Type of waste	ETP sludge, Bones
23.	Facility for storage/disposal/treatment	The unit is not in operation

**Observations:**

1. The unit has infrastructure for processing of Frozen meat with consented capacity of 25 Ton per day. As per consent, the unit only receive slaughtered meat from M/s Hind Agro Industries Ltd. Aligarh. During inspection, the unit was found not in operation. It was informed by the unit representative; the unit is closed since one year due to its own reason.
2. During inspection, it was observed that the unit has installed slaughter house in the premises with slaughtering capacity of 250 buffalos per day and 100 goat/sheep per day to produce Raw Slaughter meat-50 TPD. The unit has obtained NOC from UPPCB on 24.10.2013, But consent was not granted by UPPCB for slaughtering. The unit has installed Boiler (capacity 4 TPH), Rendering Plant (Capacity-60 TPD) and blood meal plant for slaughter house.
3. The unit meets its fresh water requirement through 01 tube well. No flow meter is installed at tube wells. The unit has not obtained NOC from Central Ground Water Authority (CGWA) for ground water abstraction.
4. The unit has installed Effluent Treatment Plant (ETP), which comprises of following

units:

- a. Screen Chamber
- b. Oil and Grease Trap
- c. Equalization Tank
- d. Flash Mixing Tank
- e. Aeration Tank-1
- f. Primary Clarifier
- g. Aeration Tank-2
- h. Secondary Clarifier
- i. Sand Filter
- j. Activated Carbon Filter
- k. Sludge Drying Beds



5. Treated effluent is discharged into Mundakhera drain, which meets to Khurja drain after traversing approx. 02Km. Khurja Drain meets to Karwan River after traversing approx. 15 Km, which ultimately meets Yamuna River at Agra.
6. The unit has 02 DG sets with capacity 500 KVA and 250 KVA. DG sets are equipped with acoustic enclosure. stack attached with the DG set (capacity 500 KVA) is not adequate.

**Recommendations:**

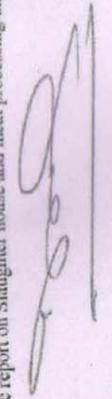
It is evident from the above observations that the unit is found closed. The unit may not be allowed to operate till it complies with the following:

- 1) The unit should be operated after obtaining consent from UPPCB.
- 2) The unit should obtain NOC from CGWA.
- 3) The unit should install electromagnetic flow meter at the tube well and maintain proper log book of fresh water consumption.
- 4) The unit should carry out adequacy assessment of ETP through reputed govt. Institute such as IIT/NIT.
- 5) The unit should ensure proper treatment of domestic waste water.
- 6) The unit should maintain proper log book for generation and disposal of solid waste and ensure proper scientific disposal of solid waste generated such as ETP Sludge, Bones etc. as per CPCB guidelines.
- 7) The unit should provide adequate stack height in DG sets.

**8. M/s Al Shifa Frozen Foods Pvt. Ltd., Mundakhera Road, Khurja, Bulandshahr (UP)**

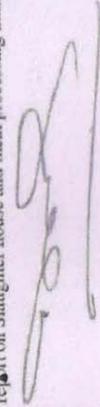
**Salient Details:**

01.	Name of the Industry	M/s Al Shifa Frozen Foods Pvt. Ltd.
02.	Address/Tel	Mundakhera Road, Khurja, Bulandshahr (UP)
03.	Name & Designation of Industry representative	Mohd. Jahid, Partner
04.	Products/	Frozen Meat

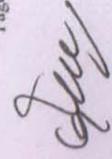




	By-products	
05.	Production Capacity Installed (as per consent)	Frozen Meat – 10 TPD
	Present production (on 10.02.2020)	Nil
06.	Raw material & their consumption	Slaughtered Meat- 15 TPD
07.	Year of Commissioning	2011
08.	Sector	Pvt.
Information pertaining to Water Pollution		
09	Water source & Consumption (Avg. for month of January 2020) (KL/Day) Industrial Domestic	The unit is closed since 2017
10.	Waste water generation (KL/Day) Avg. for month of January 2020 Industrial Domestic	The unit is closed since 2017
11.	Waste water Treatment (KL/Day) Avg. for month of January 2020 Industrial Domestic	The unit is closed since 2017
12.	Details of ETP with unit wise detail/dimension	ETP comprises of Equalization Tank, Aeration Tank, Settling Tank and Sludge Drying Beds.
13.	Quality of effluent being discharged	The unit is not in operation.
14.	Mode of Effluent Disposal (Land/River/Drain)	Discharged into Mundakhera drain, which meets to Khurja drain after traversing approx. 02Km. Khurja Drain meets to Karwan River after traversing approx.15



Pure



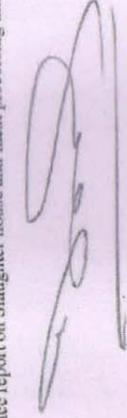
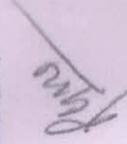
		Km, which ultimately meets Yamuna River at Agra.
15.	Consent Status (Water)	Valid upto 31.12.2019.
16.	Treated effluent storage facility	No
<b>Information pertaining to Air Pollution</b>		
17.	Source of Air Pollution	DG sets-500 KVA and 380 KVA
18.	Details of fuel	Diesel
19.	Details of Air Pollution Control Systems (APCS)	Acoustic enclosure is installed.
20.	Consent of status (Air)	Valid upto 31.12.2019.
<b>Information pertaining to hazardous waste/ solid waste</b>		
21.	Quantity of waste generated	Not available
22.	Type of waste	ETP sludge, Bones
23.	Facility for storage/disposal/treatment	The unit is not in operation

**Observations:**

1. The unit has infrastructure for processing of Buffalo/Frozen meat with consented capacity of 10 Ton per day. As per consent, the unit only receive slaughtered meat of 70 buffalows from M/s Hind Agro Industries Ltd. Aligarh. During inspection, the unit was found not in operation. It was informed by the unit representative; the unit is closed since 2017 due to its own reason.
2. The unit meets its fresh water requirement through 03 tube wells. No flow meter is installed at tube wells. The unit has applied for NOC from Central Ground Water Authority (CGWA) for ground water abstraction on 06.10.2017.
3. The unit has installed Effluent Treatment Plant (ETP), which comprises of following

units:

- a. Equalization Tank,
- b. Aeration Tank,
- c. Settling Tank and


d. Sludge Drying Beds.

4. Treated effluent is discharged into Mundakhera drain, which meets to Khurja drain after traversing approx. 02Km. Khurja Drain meets to Karwan River after traversing approx. 15 Km, which ultimately meets Yamuna River at Agra.
5. The unit has 02 DG sets with capacity 500 KVA and 380 KVA. DG sets are equipped with acoustic enclosure. But DG sets are not attached with adequate stack height.

**Recommendations:**

It is evident from the above observations that the unit is found closed. The unit may not be allowed to operate till it complies with the following:

- 1) The unit should be operated after obtaining consent from UPPCB.
- 2) The unit should obtain NOC from CGWA.
- 3) The unit should install electromagnetic flow meter at the tube well and maintain proper log book of fresh water consumption.
- 4) The unit should carry out adequacy assessment of ETP through reputed govt. Institute such as IIT/NIT.
- 5) The unit should ensure proper treatment of domestic waste water.
- 6) The unit should maintain proper log book for generation and disposal of solid waste and ensure proper scientific disposal of solid waste generated such as ETP Sludge, Bones etc. as per CPCB guidelines.
- 7) The unit should provide adequate stack height in DG sets.

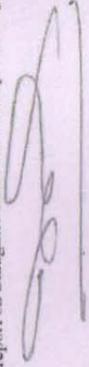
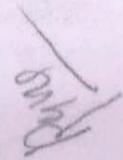
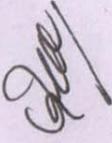
9. **M/s Sahiba Frozen Foods Export Pvt. Ltd., Mundakhera, Khurja, Bulandshahar (UP)**

**Salient Details:**

01.	Name of the Industry	M/s Sahiba Frozen FoodsExport Pvt. Ltd.
02.	Address/Tel	Mundakhera, Khurja, Bulandshahar (UP)
03.	Name & Designation of Industry representative	Mr. Harvinder Singh, Partner
04.	Products/	Frozen Meat

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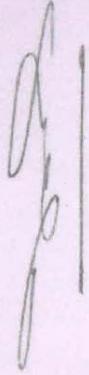
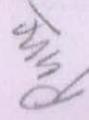
	By-products	
05.	Production Capacity Installed (as per consent)	Frozen Meat – 10 TPD
06.	Present production (on 10.02.2020)	Nil
	Raw material & their consumption	Slaughtered Meat- 20 TPD
07.	Year of Commissioning	2006
08.	Sector	Pvt.
<b>Information pertaining to Water Pollution</b>		
09	Water source & Consumption (Avg. for month of January 2020) (KL/Day) Industrial Domestic	The unit is closed since 2017
10.	Waste water generation (KL/Day) Avg. for month of January 2020) Industrial Domestic	The unit is closed since 2017
11.	Waste water Treatment (KL/Day) Avg. for month of January 2020) Industrial Domestic	The unit is closed since 2017
12.	Details of ETP with unit wise detail/dimension	ETP was found dismantled.
13.	Quality of effluent being discharged	The unit is not in operation.
14.	Mode of Effluent Disposal (Land/River/Drain)	Discharged into Mundakhera drain, which meets to Khurja drain after traversing approx. 02Km. Khurja Drain meets to Karwan River after traversing approx.15 Km, which ultimately meets Yamuna

		River at Agra.
15.	Consent Status (Water)	Valid upto 31.12.2017.
16.	Treated effluent storage facility	No
<b>Information pertaining to Air Pollution</b>		
17.	Source of Air Pollution	DG sets-600 KVA and 380 KVA
18.	Details of fuel	Diesel
19.	Details of Air Pollution Control Systems (APCS)	Acoustic enclosure is installed.
20.	Consent of status (Air)	Valid upto 31.12.2017.
<b>Information pertaining to Hazardous Waste/ solid waste</b>		
21.	Quantity of waste generated	Not available
22.	Type of waste	ETP sludge, Bones
23.	Facility for storage/disposal/treatment	The unit is not in operation

**Observations:**

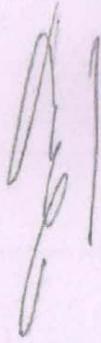
1. The unit has infrastructure for processing of Frozen meat with consented capacity of 10 Ton per day. During inspection, the unit was found not in operation. It was informed by the unit representative; the unit is closed since 2017 due to its own reason.
2. The unit meets its fresh water requirement through 02 tube well.No flow meter is installed at tube wells. The unit has applied for NOC from Central Ground Water Authority (CGWA) for ground water abstraction on 28.07.2018.
3. The unit has installed Effluent Treatment Plant (ETP), which was found dismantled.
4. Treated effluent is discharged into Mundakhera drain, which meets to Khurja drain after traversing approx. 02Km. Khurja Drain meets to Karwan River after traversing approx. 15 Km, which ultimately meets Yamuna River at Agra.
5. The unit has 02 DG sets with capacity 600 KVA and 380 KVA. DG sets are equipped with acoustic enclosure and attached with adequate stack height.

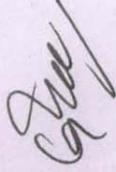

**Recommendations:**

It is evident from the above observations that the unit is found closed. The unit may not be allowed to operate till it complies with the following:

- 1) The unit should be operated after obtaining consent from UPPCB.
- 2) The unit should obtain NOC from CGWA.
- 3) The unit should install electromagnetic flow meter at the tube well and maintain proper log book of fresh water consumption.
- 4) The unit should carry out adequacy assessment of ETP through reputed govt. Institute such as IIT/NIT.
- 5) The unit should ensure proper treatment of domestic waste water.
- 6) The unit should maintain proper log book for generation and disposal of solid waste and ensure proper scientific disposal of solid waste generated such as ETP Sludge, Bones etc. as per CPCB guidelines.



\*\*\*\*\*  
PMP



10. M/s Tasmia Frozen Foods Export Pvt. Ltd., Mundakhera Road, Khurja, Bulandshahar (UP)

**Salient Details:**

01.	Name of the Industry	M/s Tasmia Frozen Foods Export Pvt. Ltd.
02.	Address/Tel	Mundakhera, Khurja, Bulandshahar (UP)
03.	Name & Designation of Industry representative	Mr. Zabeer Ahmad, Director
04.	Products/ By-products	Frozen Meat
05.	Production Capacity Installed (as per consent)	Frozen Meat – 16 TPD
	Present production (on 10.02.2020)	Nil
06.	Raw material & their consumption	Slaughtered Meat- 25 TPD
07.	Year of Commissioning	2008
08.	Sector	Pvt.
<b>Information pertaining to Water Pollution</b>		
09	Water source & Consumption (Avg. for month of January 2020) (KL/Day) Industrial Domestic	The unit is closed since 2017
10.	Waste water generation (KL/Day) Avg. for month of January 2020 Industrial Domestic	The unit is closed since 2017
11.	Waste water Treatment (KL/Day) Avg. for month of January 2020 Industrial	The unit is closed since 2017

	Domestic	
12.	Details of ETP with unit wise detail/dimension	ETP comprises of Oil and Grease Trap, Equalization Tank, Primary Settling Tank, Aeration Tank, Secondary Settling Tank, and Sludge Drying Beds.
13.	Quality of effluent being discharged	The unit is not in operation.
14.	Mode of Effluent Disposal (Land/River/Drain)	Discharged into Mundakhera drain, which meets to Khurja drain after traversing approx. 02Km. Khurja Drain meets to Karwan River after traversing approx. 15 Km, which ultimately meets Yamuna River at Agra.
15.	Consent Status (Water)	Valid upto 31.12.2018.
16.	Treated effluent storage facility	No
<b>Information pertaining to Air Pollution</b>		
17.	Source of Air Pollution	DG sets-500 KVA, 150 KVA
18.	Details of fuel	Diesel
19.	Details of Air Pollution Control Systems (APCS)	Acoustic enclosure is installed at only 500 KVA
20.	Consent of status (Air)	Valid upto 31.12.2018.
<b>Information pertaining to hazardous waste/ solid waste</b>		
21.	Quantity of waste generated	Not available
22.	Type of waste	ETP sludge, Bones
23.	Facility for storage/disposal/treatment	The unit is not in operation

**Observations:**

1. The unit has infrastructure for processing of Frozen meat with consented capacity of 16 Ton per day. As per consent (2017), the unit only receive slaughtered meat from M/s Madina Frozen Food Export Pvt. Limited (Slaughter House), Mundakhera Road, Khurja,

Bulandshahar (UP). During inspection, the unit was found not in operation. It was informed by the unit representative; the unit is closed since 2017 due to its own reason.

2. The unit meets its fresh water requirement through 02 tube well.No flow meter is installed at tube wells. The unit has not applied for NOC from Central Ground Water Authority (CGWA) for ground water abstraction.

3. The unit has installed Effluent Treatment Plant (ETP), which comprises of following units:

- a. Oil and Grease Trap,
- b. Equalization Tank,
- c. Primary Settling Tank,
- d. Aeration Tank,
- e. Secondary Settling Tank and
- f. Sludge Drying Beds.

4. Treated effluent is discharged into Mundakhera drain, which meets to Khurja drain after traversing approx. 02Km. Khurja Drain meets to Karwan River after traversing approx. 15 Km, which ultimately meets Yamuna River at Agra.

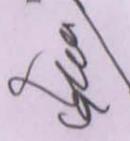
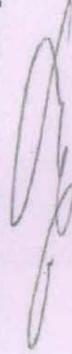
5. As per consent granted in year 2017, the unit has to send bones/rendering material to rendering plant at M/s Madina Frozen Food Export Pvt. Limited (Slaughter House), Mundakhera Road, Khurja, Bulandshahar (UP) for processing.

6. The unit has 02 DG sets with capacity 500 KVA and 150 KVA. Acoustic enclosure is installed only at 500 KVA. DG sets are not attached with adequate stack height.

#### **Recommendations:**

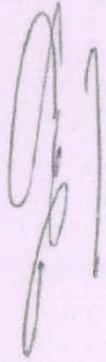
It is evident from the above observations that the unit is found closed. The unit may not be allowed to operate tillit complies with the following:

- 1) The unit should be operated after obtaining consent from UPPCB.
- 2) The unit should obtain NOC from CGWA.
- 3) The unit should install electromagnetic flow meter at the tube wells and maintain proper log book of fresh water consumption.



- 4) The unit should carry out adequacy assessment of ETP through reputed govt. Institute such as IIT/NIT.
- 5) The unit should ensure proper treatment of domestic waste water.
- 6) The unit should maintain proper log book for generation and disposal of solid waste and ensure proper scientific disposal of solid waste generated such as ETP Sludge, Bones etc. as per CPCB guidelines.
- 7) The unit should provide acoustic enclosure and adequate stack height in DG sets.

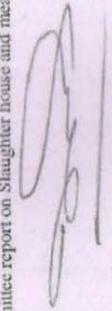
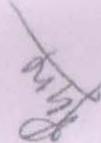
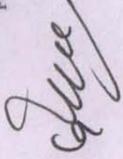
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**11. M/s Al-Taseen Frozen Foods Export Pvt. Ltd., Mundakhera Road, Khurja,  
Bulandshahar (UP)**

**Salient Details:**

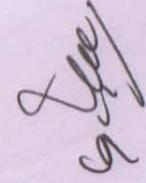
01.	Name of the Industry	M/s Al-Taseen Frozen Food Export Pvt. Ltd.
02.	Address/Tel	2 <sup>nd</sup> Km Mile Stone, Mundakhera, Khurja, Bulandshahar (UP)
03.	Name & Designation of Industry representative	Mr. Naimuddin Qureshi, Director
04.	Products/ By-products	Frozen Meat
05.	Production Capacity Installed (as per consent)	Frozen Meat – 08 TPD
06.	Present production (on 10.02.2020)	Nil
07.	Raw material	Slaughtered Meat
08.	Year of Commissioning	2004
08.	Sector	Pvt.
<b>Information pertaining to Water Pollution</b>		
09.	Water source & Consumption (Avg. for month of January 2020) (KL/Day) Industrial Domestic	The unit is closed since November 2016
10.	Waste water generation (KL/Day) Avg. for month of January 2020 Industrial Domestic	The unit is closed since November 2016
11.	Waste water Treatment (KL/Day)	

	Avg. for month of January 2020)		The unit is closed since November 2016
	Industrial Domestic		
12.	Details of ETP with unit wise detail/dimension		ETP comprises of Oil and Grease Trap, Equalization Tank, Reaction Tank, Settling Tank, Aeration Tank, Secondary Settling Tank and Sludge Drying Beds.
13.	Quality of effluent being discharged		The unit is not in operation.
14.	Mode of Effluent Disposal (Land/River/Drain)		Discharged into Mundakhera drain, which meets to Khurja drain after traversing approx. 02Km. Khurja Drain meets to Karwan River after traversing approx. 15 Km, which ultimately meets Yamuna River at Agra.
15.	Consent Status (Water)		Valid upto 31.12.2017.
16.	Treated effluent storage facility		No
<b>Information pertaining to Air Pollution</b>			
17.	Source of Air Pollution		DG sets-2X 380 KVA and 1X180 KVA
18.	Details of fuel		Diesel
19.	Details of Air Pollution Control Systems (APCS)		Acoustic enclosure is installed.
20.	Consent status (Air)		Valid upto 31.12.2017.
<b>Information pertaining to hazardous waste/ solid waste</b>			
21.	Quantity of waste generated		Not available
22.	Type of waste		ETP sludge, bones
23.	Facility for storage/disposal/treatment		The unit is not in operation



*Handwritten signature*



7. As per consent granted in year 2015, the unit has to send bones/rendering material to rendering plant at M/s Al Hamd Frozen Food Export Pvt. Ltd., (Slaughter House), Mundakhera Road, Khurja, Bulandshahar (UP) for processing.
8. The unit has 03 DG sets with capacity 2X 380 KVA and 1X180 KVA. DG sets are equipped with acoustic enclosure. But DG sets are not attached with adequate stack height.

#### **Recommendations:**

It is evident from the above observations that the unit is found closed. The unit may not be allowed to operate till it complies with the following:

- 1) The unit should obtain consent to operate from UPPCB.
- 2) The unit should obtain NOC from CGWA.
- 3) The unit should install electromagnetic flow meter at the tube well and maintain proper log book of fresh water consumption.
- 4) The unit should carry out adequacy assessment of ETP through reputed govt. Institute such as IIT/NIT.
- 5) The unit should ensure proper treatment of domestic waste water.
- 6) The unit should maintain proper log book for generation and disposal of solid waste and ensure proper scientific disposal of ETP Sludge, Dung, offels etc. as per CPCB guidelines.
- 7) The unit should provide adequate stack height in DG sets.

#### **B. Monitoring of Mundakhera drain at different locations:**

Mundakhera drain is drain originates from the Lalpur Chitaula Village, district Bulandshahar (U.P.). It carries industrial and domestic waste water from industries at Mundakhera Road, Khurja. It also carries domestic wastewater of Abad nagar. Total stretch of Mundakhera drain is approx. 02 Km. After 02 Km of traversing, Mundakhera drain meets to Khurja Drain, which carries waste water of Khurja city. No Sewage Treatment Plant (STP) is installed for treatment of Sewage of Khurja City. Khurja drain meets to Karwan River after traversing approx. 15 Km at village- sudesapur, Aligarh, which ultimately meets River Yamuna at Agra.

**Observations:**

1. The unit has infrastructure for processing of Frozen meat with consented capacity of 08 Ton per day. As per consent (2015), the unit only receive slaughtered meat from M/s Al Hamd Agro Food Product (Slaughter House) Pvt. Ltd., Aligarh (UP). During inspection, the unit was found not in operation. It was informed by the unit representative; the unit is closed since November 2016 due to its own reason.
2. During inspection, it was observed that the unit has installed slaughter house in the premises with slaughtering capacity of 100 buffalos per day to produce Raw Slaughter meat-38TPD. The unit has obtained NOC from UPPCB on 24.02. 2014. But, the unit has not granted consent to operate by the UPPCB. The unit has installed boiler (capacity -4 TPH), Rendering plant with (capacity-50 TPD), Blood Meal Plant (capacity-200 kg per day).
3. The unit has registration cum membership certificate from Agricultural and processed Food Products Exports Development Authority (Ministry of Commerce, Govt. of India), which was valid upto 05.12.2017.
4. The unit meets its fresh water requirement through 01 tube well. No flow meter is installed at tube wells. The unit has not applied for NOC from Central Ground Water Authority (CGWA) for ground water abstraction.
5. The unit has installed Effluent Treatment Plant (ETP), which comprises of following units:
  - a. Oil and Grease Trap,
  - b. Equalization Tank,
  - c. Reaction Tank,
  - d. Settling Tank,
  - e. Aeration Tank,
  - f. Secondary Settling Tank and
  - g. Sludge Drying Beds.
6. Treated effluent is discharged into Mundakhera drain, which meets to Khurja drain after traversing approx. 02Km. Khurja Drain meets to Karwan River after traversing approx. 15 Km, which ultimately meets Yamuna River at Agra.

During inspection, huge quantity of municipal solid waste was also found dumped on the bank of Khurja drain. Sample of Mundakhera drain was collected D/s (downstream) after industrial area and before mixing to Khurja drain. Further, sample was also collected from Khurja drain after mixing of Mundakhera drain. Analysis results of samples collected from drains are as below:

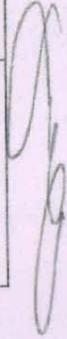
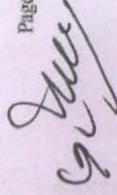
Sampling Locations	Parameters			
	pH	TSS (mg/l)	BOD (mg/l)	COD (mg/l)
Mundakhera drain after industrial area	7.48	416	306	702
Mundakhera drain before meeting with Khurja drain	7.47	104	61.8	126
Khurja drain after meeting Mundakhera drain	7.2	101	50.0	112.0

The conc. Of BOD (306 mg/l) and COD (702 mg/l) in Mundakhera drain after industrial area clearly indicates about discharge of industrial effluent into the drain. Thereafter, the said drain is passing through residential area wherein domestic sewage is diluting the characteristic of industrial effluent.

### C. Monitoring of ground water in the area

Ground water samples were collected from before industrial area, at industrial area and after industrial area (Abad Nagar). Analysis results of sample collected are as below:

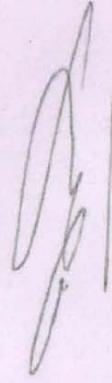
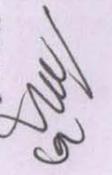
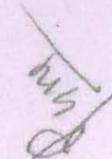
Sampling locations Parameters	Barauli Village	Industrial area	Abad Nagar	Standard as per BIS IS 10500: 2012(Permissible Limit)
	pH	7.4	7.43	7.76
Conductivity	1062	1137	725	---

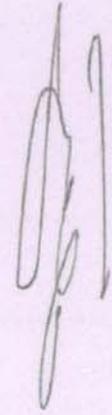
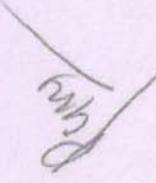
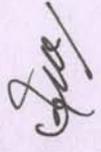
CO <sub>3</sub> (mg/l)	0	0	0	0	--
HCO <sub>3</sub> (mg/l)	550	573	381	381	--
Cl(mg/l)	21	21	14	14	1000
F(mg/l)	0.05	0.65	0.55	0.55	1.0
NO <sub>3</sub> (mg/l)	13	19	2	2	45
SO <sub>4</sub> (mg/l)	38	50	26	26	400
Hardness(mg/l)	304	320	240	240	600
Ca Hardness (mg/l)	56	64	40	40	200
Mg Hardness (mg/l)	39	38	34	34	100
Na(mg/l)	100	110	54	54	--
K(mg/l)	7.8	7.1	4.8	4.8	--
SiO <sub>2</sub> (mg/l)	26	25	22	22	--
PO <sub>4</sub> (mg/l)	BDL	BDL	BDL	BDL	--
Cr(ppb)	0.19	0.07	0.00	0.00	0.05
Fe(ppb)	0.50	0.54	0.06	0.06	0.3
Mn(ppb)	0.07	0.02	0.04	0.04	0.3
Cu(ppb)	0.00	0.00	0.00	0.00	1.5
Zn(ppb)	0.00	0.77	0.25	0.25	15
As(ppb)	0.45	0.24	0.36	0.36	0.05
Pb(ppb)	2.99	4.04	1.72	1.72	0.01
U(ppb)	19.77	6.89	5.56	5.56	30

It is evident from the results that ground water quality is meeting with the stipulated norms as per BIS drinking water standards.

The industry wise (Slaughter House and Frozen Unit) points related to compliance of conditions of NOC given by CGWA are as follows:

<p>01 (One) number of Piezometer fitted with automatic water level recorder with telemetry system at suitable location to monitor the ground water regime.</p> <p>Ground Water Quality report to be monitored twice in a year. The Compliance to be sent within one year.</p>	<p>perforated brick wall and slabs.</p> <p>Piezometer fitted with AWLR and telemetry system has been verified</p> <p>Quality report of raw water analyzed by NABL accredited lab recognized with MoEF&amp;CC and UPPCB</p>	<p>At the time inspection on 23.11.2019 the compliance was full.</p> <p>Quality report submitted during the time of inspection on 23.1.2019.</p> <p>Compliance was found as per NOC condition</p>
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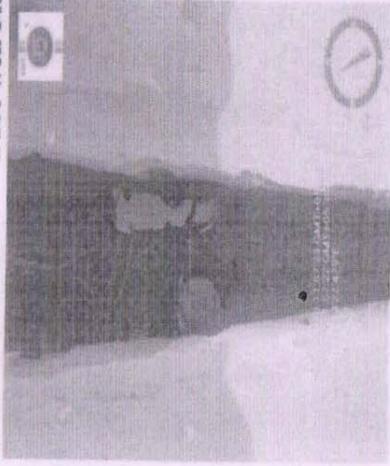
**1. M/s Madina Frozen Foods Pvt. Ltd. (Slaughter House and Frozen Unit)**

- a. Village/Block/District/State: Baroli ,Munda Khera Road /Khurja /Bulandshahar/ Uttar Pradesh.
- b. Date of issuance of NOC: 16 November 2017
- c. Validity of NOC (Years): 26.10.2017 to 25.10.2019 (Two Year)
- d. Applied for NOC or Renewal : Yes, applied for NOC renewal on 24.9.2019
- e. Date of Inspection for renewal: 23.11.2019
- f. Status of Inspection : Fully Complied, (Inspection Report Attached)
- g. Category of Block- Critical As per GWRE- 2013 and 2017

Compliance Conditions as per NOC condition	Observation of inspection carried out on 10.02.2020	Joint committee	Remarks/Recommendation
As per NOC condition industry may abstract 153 m <sup>3</sup> / day or 45900 m <sup>3</sup> / year ground water through 01 existing tube well only. No ground water abstraction structures shall be constructed for this purposes without prior approval of CGWA The tube well shall be fitted with water meter and monitoring of GW abstraction to be undertaken accordingly on regular basis, at least once in month.	Existing tube well is in operation and fitted with flow meter which is in working conditions. Log book has been verified and found ground water abstraction with in permitted limits.		The inspection of industry has already been done for renewal of NOC on 23.11.2019. Compliance was found as per NOC conditions.
Ground water Recharge quantum to be implemented by the industry was 111132 m <sup>3</sup> /year by adopting ponds with recharge shaft as per proposal.	Firm has implemented recharge to a tune of 111132 m <sup>3</sup> /year by constructing four no of recharge shafts in Kirravillage through pond having an area of pond 2.058 ha. On date of inspection, two recharge shafts was damaged. Firm has been advised to repair it. Slotted pipe of all recharge shafts should be wrapped with nylon net. Erected slotted pipe should also be protected with		During the earlier inspection carried out on 23.11.2019. The compliance was full.

Compliance done by M/s Madina Frozen Foods Pvt. Ltd. (Slaughter House and Frozen Unit)

Tube well Fitted with Flowmeter (Water meter)

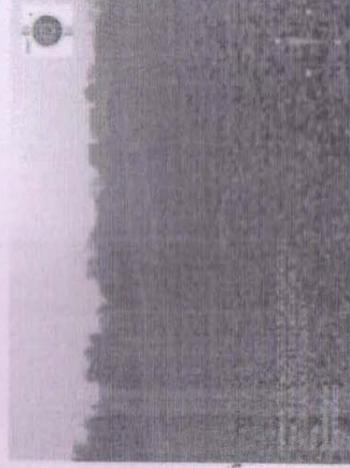


Piezometers fitted with



DWLR and Telemetry System

Pond adopted in Kirra village for Ground Water Recharge by constructing Recharge Shafts



Joint C

units, Bulandshahr

SITE INSPECTION FOR VERIFICATION OF COMPLIANCE OF CONDITIONS OF NOC BY  
INDUSTRIES/ INFRASTRUCTURE/ MINING PROJECTS

1. Name of industry/infrastructure/ mining project : *M/S Medina Frozen Food (P) Ltd.*
2. Village/ Block/ District/State: *Baroli, Munda Kherwad, Phurja, Luban Salva, Dist. U.P.*
3. Date of issuance of NOC: *16.11.2017.*
4. Date of latest renewal (if any): *-*
5. Validity of NOC (Years): *2 (Two) years.*
6. Monitoring of compliance of conditions laid down in the NOC:

S.No	Conditions as per NOC		Compliance status observed	Remarks
	Quantum of ground water withdrawal	Quantum withdrawn by the firm (Check log book)		
1	$\frac{152}{45900}$ m <sup>3</sup> /day m <sup>3</sup> /yr.	$\frac{55.03}{16748}$ m <sup>3</sup> /day m <sup>3</sup> /yr.	Average of Dec. 2017 to Nov. 2019 (2 yrs)	
2	No. of TWs/ BWS	No. of TWs/ BWS constructed	1 (One)	Yes/ No
3	Wells fitted with flow meter	Check at site	Yes/ No <i>Yes</i> wells fitted with flow meter.	Photograph attached
3a	Functional status of flow meter	Are all flow meters in working condition?	Yes/ No	
3b	Submission of data on GW extraction to CGWA	Whether ground water extraction data submitted to CGWA	Yes/ No. Month up to which data submitted : <i>31.12.2019</i> 2019.	
4	No. of piezometers to be constructed	No. of piezometers constructed (Check monthly water level data)	1 (One) (Attach photograph)	
5	No. of piezometers to be fitted with AWLR/DWLR with/ without telemetry	No. of piezometers fitted with AWLR/DWLR with/ without telemetry	1 (One)	
5a	Submission of water level data to CGWA	Whether monthly water level data submitted to Regional Office	Yes/ No DTW data of May, June, Oct. Nov. 2018, May, June, Oct. Nov. 2019 submitted.	

SITE INSPECTION FOR VERIFICATION OF COMPLIANCE OF CONDITIONS OF NOC BY  
INDUSTRIES/ INFRASTRUCTURE/ MINING PROJECTS

6	Monitoring of GW quality	GW quality to be monitored	Whether quality data submitted to Regional Office	Yes/ No Year upto which data submitted:
7	No. of wells to be monitored around the mining area	Both in core and buffer zone	No. of wells monitored around the industry	Yes/ No 2011
7a	Submission of water level data	Pre- and post - monsoon data	Whether water level data of wells monitored submitted to Regional Office	Yes/ No N.A.
8	Annual quantum of water to be harvested/ recharged	11132 m <sup>3</sup> /annum	Quantum of water harvesting/ recharge as implemented by the firm	11132 m <sup>3</sup> /annum
8a			No. and type of Recharge structures implemented inside the premises	Nil
			Whether structures are maintained properly	Yes/ No N.A.
8b			No. and type of structures implemented outside the premises	3 (Three) Ponds Pond-I having 2 Recharge shaft.
			Locations of structures	Area of all 3 Ponds is 2.058 ha converted from mining shaft. All 3 Ponds located in Vill - Kissa River - Kissa Mat.
			Whether All the structures are maintained properly	Yes
9	Recycling/ reuse of water		Check at site the STP/ETP installed (Attach photographs)	Yes/ No Photograph Attached

SITE INSPECTION FOR VERIFICATION OF COMPLIANCE OF CONDITIONS OF NOC BY INDUSTRIES/ INFRASTRUCTURE/ MINING PROJECTS			
10	Water conservation measures (e.g: adoption of ponds)	Initiatives taken by the firm (Attach photographs, if any)	from adjacent ponds in Koroa village. photographs attached
11	Water from dewatering in mining/ infrastructure projects to be put to gainful use	Activity for which water from dewatering project is being used	N.A.

Status of Compliance of NOC Conditions : Fully Compliant / Partially Compliant / Non-Compliance

Valid reasons for non-compliance, if any :

Signature of Project Proponent



Signature of Inspecting Officer of CGWB



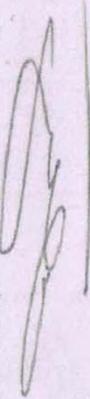
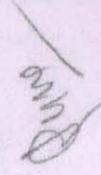
Central Ground Water Board (CGWB)  
 Ministry of Water Resources, River  
 Development & Change Management  
 Govt. of India

Recommendations of Regional Director.

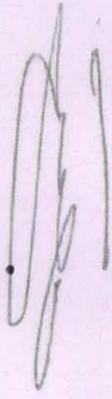
**2. M/S Laham Exports India Pvt. Ltd. (Slaughter House and Frozen unit)**

- a. Village/Block/District/State: At 2 Km stone, Munda Khera Road/Khurja /Bulandshahar/ Uttar Pradesh.
- b. Date of issuance of NOC: 21 June 2017
- c. Validity of NOC (Years): 20.06.2017 to 19.06.2019 (Two Year)
- d. Applied for Renewal of NOC : Yes, applied for NOC renewal on 16.08.2019
- e. Date of Inspection for renewal: 12.9.2019
- f. Status of Inspection : Partially Complied, due to inadequate recharge quantity (Inspection Report attached)
- g. Category of Block- Critical As per GWRE- 2013 and 2017.

Compliance Conditions as per NOC condition	Observation of Joint inspection committee carried out on 10.02.2020	Remarks
The industry may abstract 200 m <sup>3</sup> / day or 52000 m <sup>3</sup> / year ground water through 01 existing tube well only.No ground water abstraction structures shall be constructed for this purposes without prior approval of CGWA. The tube well shall be fitted with water meter and monitoring of GW abstraction to be undertaken accordingly on regular basis, at least once in month.	Existing tube wells in operation and fitted with flow meter which is in working conditions. Log book has been verified and found ground water abstraction with in permitted limits.	The inspection of industry has already been done for renewal of NOC on 12.09.2019. Compliance was found as per NOC conditions
Ground water Recharge quantum to be implemented by the industry was 93233 m <sup>3</sup> /year by adopting ponds with recharge shaft as per proposal.	Firm has implemented recharge quantity to a tune of 93233 m <sup>3</sup> /year by constructing one no of recharge shaft in Lalpur Chitaula village pond having an area of 2.6430 ha. On date of inspection, firm has implemented recharge potential to the tune of 142722 m <sup>3</sup> /year by constructing one recharge shaft in the pond. Recharge shaft has been verified.	During the earlier inspection carried out on 12.09.2019, the recharge quantity was short as 53795m <sup>3</sup> /year. In this regard show cause notice has issued on 16 October 2019. In response, firm has submitted reply of notice on 12.09.2019 along with photographs and details of recharge shafts constructed in village pond at

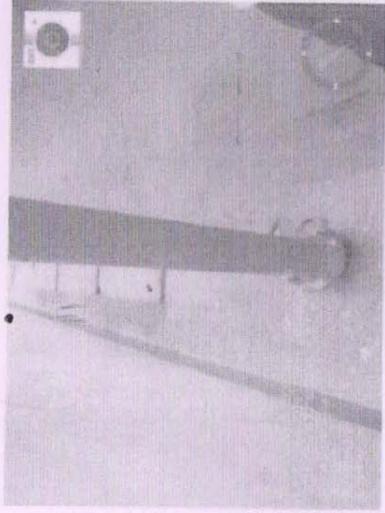

LalpurChitaula.		
1 (One) number of Piezometer fitted with automatic water level recorder with telemetry system at suitable location to monitor the ground water regime.	Piezometer fitted with AWLR and telemetry system has been verified.	At the time inspection on 12.09.2019 the compliance was full.
Ground Water Quality report to be monitored twice in a year. The Compliance to be sent within one year.	Quality report of raw water analyzed by NABL accredited lab recognized with MoEFCC and UPPCB	Quality report submitted during the time of inspection on 23.1.2019. Compliance was found as per NOC condition Compliance done as per NOC condition.





**Compliance done by M/s Laham Exports India Pvt. Ltd. (Slaughter House and Frozen Unit)**

**Tube well Fitted with Flowmeter (Water meter)**



**Piezometers fitted with DWLR and Telemetry System**



**Pond adopted in LalpurChिताला village for Ground Water Recharge by constructing**



**Recharge Shaft**

Joint Committee report on Slaughter-house and meat processing units, Bulandshahr (U.P.)

**SITE INSPECTION FOR VERIFICATION OF COMPLIANCE OF CONDITIONS OF NOC BY INDUSTRIES/ INFRASTRUCTURE/ MINING PROJECTS**

1. Name of industry/infrastructure/ mining project: M/S Latham Exports India Pvt Ltd.
2. Village/ Block/ District/State: Food Processing Industry (Slaughter House)
3. Date of issuance of NOC: 21 June 2017.
4. Date of latest renewal (if any): -
5. Validity of NOC (Years): 2 (Two) years only.
6. Monitoring of compliance of conditions laid down in the NOC: Food Processing Industry (Slaughter House)  
Alondra Kherava, Bhanu, Bhatia, Bhatia, Bhatia

S.No	Conditions as per NOC		Compliance status observed		Remarks
1	Quantum of ground water withdrawal	<u>200</u> m <sup>3</sup> /day <u>50000</u> m <sup>3</sup> /year	Quantum withdrawn by the firm (Check log book)	<u>5075</u> m <sup>3</sup> /day <u>13196</u> m <sup>3</sup> /year (One)	<u>Average of Sept/Oct/18 to August 2019</u>
2	No. of TWs/ BWs	<u>1</u> (One)	No. of TWs/ BWS constructed	<u>1</u> (One)	
3	Wells fitted with flow meter	All wells to be fitted with flow meters	Check at site	<u>Yes</u> <u>fitted</u> <u>flow meter</u>	<u>T/W ready</u> <u>00535.2</u> <u>(12.9.2019)</u>
3a	Functional status of flow meter	All flow meters should be functional	Are all flow meters in working condition ?	<u>Yes/No</u>	
3b	Submission of data on GW extraction to CGWA	GW extraction data to be submitted to CGWA periodically	Whether ground-water extraction data submitted to CGWA	<u>Yes/No. Month up to which data submitted</u> <u>: 01.8.2018 to 11.09.2019</u>	
4	No. of piezometers to be constructed	<u>1</u> (One)	No. of piezometers constructed (Check monthly water level data)	<u>1</u> (One) (Attach photograph)	
5	No. of piezometers to be fitted with AWLR/DWLR with/without telemetry	<u>1</u> (One) <u>AWLR</u> <u>with</u> <u>telemetry</u>	No. of piezometers fitted with AWLR/DWLR with/without telemetry	<u>1</u> (One)	<u>D/W of Pz.</u> <u>0.95m</u>
5 a	Submission of water level data to CGWA	Monthly WL data to be submitted to CGWA	Whether monthly water level data submitted to Regional Office	<u>Yes/No</u> <u>01.6.2018 to 12.9.2019</u>	

SITE INSPECTION FOR VERIFICATION OF COMPLIANCE OF CONDITIONS OF NOC BY INDUSTRIES/ INFRASTRUCTURE/ MINING PROJECTS					
6	Monitoring of GW quality	GW quality to be monitored	Whether quality data submitted to Regional Office	Yes/No	Year upto which data submitted:
7	No. of wells to be monitored around the mining area	Both in core and buffer zone	No. of wells monitored around the Industry	<u>Nil</u>	<u>June 18 &amp; Dec 18 - Aug 19</u>
7a	Submission of water level data	Pre- and post- monsoon data	Whether water level data of wells monitored submitted to Regional Office	Yes/No <u>data 01.6.18 to 12.9.19</u>	
8	Annual quantum of water to be harvested/ recharged	<u>93333</u> m <sup>3</sup> /annum	Quantum of water harvested/ recharge as implemented by the firm	<u>53795</u> m <sup>3</sup> /annum	
8a			No. and type of Recharge structures implemented inside the premises	<u>Nil</u>	
			Whether structures are maintained properly	Yes/No <u>N.A.</u>	
8b		<u>53795</u> m <sup>3</sup> /yr.	No. and type of structures implemented outside the premises	<u>2 (Two) Ponds</u>	
			Locations of structures	<u>1. Lalpur chitaula Area - 0.6430 ha</u> <u>2. Hazipur chitaula Area - 0.8320 ha</u>	<u>Total Area - 1.4750 ha</u> <u>3.516 ha</u>
			Whether All the structures are maintained properly	<u>Yes</u>	<u>The upper layer of Hazipur chitaula Pond is full of silt/stuff</u>
9	Recycling/ reuse of water		Check at site the STP/ETP installed (Attach photographs)	Yes/No <u>E.T. P installed</u>	<u>Photographs attached</u>

**SITE INSPECTION FOR VERIFICATION OF COMPLIANCE OF CONDITIONS OF NOC BY INDUSTRIES/ INFRASTRUCTURE/ MINING PROJECTS**

10	Water conservation measures (e.g: adoption of ponds)	Initiatives taken by the firm (Attach photographs, if any)		Photographs Attached.
11	Water from dewatering in mining/ infrastructure projects to be put to gainful use	Activity for which water from dewatering project is being used	N-A.	

Status of Compliance of NOC Conditions : Fully Compliant / Partially Compliant / Non-Compliance

Valid reasons for non-compliance, if any :

Signature of Project Proponent



19/9/19

Signature of Inspecting Officer of CGWB

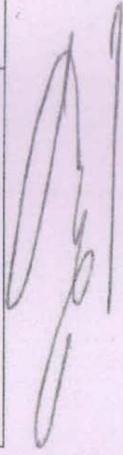
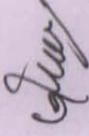
*(J. P. SAURAM) 12.9.19*  
 Sub-Dir. (Dr. Hydrogeologist)  
 Central Ground Water Board (N.R.),  
 Ministry of Water Resources, River  
 Development & Flood Control,  
 Government of India

Recommendations of Regional Director.

**3. M/s AL –Hamad Frozen Foods Pvt. Ltd. (Slaughter House and Frozen Unit)**

- a. Village/Block/District/State: Baroli , 2 Km KM Stone, Munda Khera Road /Khurja /Bulandshahar/ Uttar Pradesh.
- b. Date of issuance of NOC: 16 November 2017
- c. Validity of NOC (Years): 26.10.2017 to 25.10.2019 (Two Year)
- d. Applied for NOC or Renewal : Yes, applied for NOC renewal on 24.09.2019
- e. Date of Inspection for renewal: 23.11.2019
- f. Status of Inspection : Fully Complied, (Inspection Report attached)
- g. Category of Block- Critical (As per GWRE- 2013 and 2017)

Compliance Conditions as per NOC condition	Observation of Joint inspection committee carried out on 10.02.2020	Remarks/Recommendation
The industry may abstract 153 m <sup>3</sup> /day or 45900 m <sup>3</sup> /year ground water through 01 existing tube well only.No ground water abstraction structures shall be constructed for this purposes without prior approval of CGWA The tube well shall be fitted with water meter and monitoring of GW abstraction to be undertaken accordingly on regular basis.	Existing tube well is in operation and fitted with flow meter which is in working conditions, One additional tube well exist with no flowmeter, also found without approval of CGWA. Log book of one tube well has been verified and found ground water abstraction with in permitted limit.	The inspection of industry has already been done for renewal of NOC on 12.09.2019. After joint inspection Show cause notice has been issued on 19.02.2020 to seal the tube well immediately and photographs may be send to Regional office.
Ground water Recharge quantum to be implemented by the industry was 117774 m <sup>3</sup> /year by adopting ponds with recharge shaft as per proposal.	Firm has implemented recharge to a tune of 117774 m <sup>3</sup> /year by constructing one no of recharge shafts in Hajratpurvillage having an area of pond 2.180 ha.	During the earlier inspection carried out on 23.11.2019 the firm has implemented recharge quantity to a tune of 117774 m <sup>3</sup> /year.


<p>1 (One) Piezometer automatic recorder with water level telemetry system at suitable location to monitor the ground water regime.</p>	<p>Piezometer fitted with AWLR and telemetry system has been verified.</p>	<p>At the time inspection on 23.11.2019 the compliance was full.</p>
<p>Ground Water Quality report to be monitored twice in a year. The Compliance to be sent within one year.</p>	<p>Quality report of raw water analyzed by NABL accredited lab recognized with MoEFCC and UPPCB</p>	<p>Quality report submitted during the time of inspection on 23.11.2019. Compliance was found as per NOC condition</p>

**Compliance done by M/s Hamad Frozen Foods Pvt. Ltd. (Slaughter House and Frozen Unit)**

Existing Tube well Fitted with Flowmeter (Water meter)



Existing Tube well without permission of NOC and Flowmeter (Water meter)



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**SITE INSPECTION FOR VERIFICATION OF COMPLIANCE OF CONDITIONS OF NOC BY INDUSTRIES/ INFRASTRUCTURE/ MINING PROJECTS**

1. Name of industry/infrastructure/ mining project: M/S At-Hand Frozen Foods (P) Ltd.
2. Village/ Block/ District/State: Vill- Baranuli, Munda Khera road, Dist- Khurda, Bhubaneswar (U.P.)
3. Date of issuance of NOC: 16.11.2017
4. Date of latest renewal (if any): -
5. Validity of NOC (Years): 2 (Two) years
6. Monitoring of compliance of conditions laid down in the NOC:

S.No	Conditions as per NOC		Compliance status observed	Remarks
1	Quantum of ground water withdrawal	<u>153</u> m <sup>3</sup> /day	Quantum withdrawn by the firm (Check log book) <u>149.50</u> m <sup>3</sup> /day	<u>Average</u> <u>February 19</u> <u>to</u> <u>October 19 (Nine months)</u>
2	No. of TWs/BWs	<u>1</u> (One)	No. of TWs/BWs constructed <u>1</u> (One)	
3	Wells fitted with flow meter	All wells to be fitted with flow meters	Check at site <u>Yes</u> <u>Well fitted</u> <u>into flow meter.</u>	
3a	Functional status of flow meter	All flow meters should be functional	Are all flow meters in working condition? <u>Yes/No</u>	<u>The flow meter ready</u> <u>on 23.11.19</u> <u>12183</u>
3b	Submission of data on GW extraction to CGWA	GW extraction data to be submitted to CGWA periodically	Whether ground water extraction data submitted to CGWA	Yes/No, Month up to which data submitted : <u>22 Nov 2019</u>
4	No. of piezometers to be constructed	<u>1</u> (One)	No. of piezometers constructed (Check monthly water level data)	<u>1</u> (One) (Attach photograph)
5	No. of piezometers to be fitted with AWLR/DWLR with/without telemetry	<u>1</u> (One)	No. of piezometers fitted with AWLR/DWLR with/without telemetry	
5a	Submission of water level data to CGWA	Monthly WL data to be submitted to CGWA	Whether monthly water level data submitted to Regional Office	<u>Yes/No</u> <u>June &amp; November 2019</u>

SITE INSPECTION FOR VERIFICATION OF COMPLIANCE OF CONDITIONS OF NOC BY INDUSTRIES/ INFRASTRUCTURE/ MINING PROJECTS					
6	Monitoring of GW quality	GW quality to be monitored	Whether quality data submitted to Regional Office	Yes/No	Year upto which data submitted:
7	No. of wells to be monitored around the mining area	Both in core and buffer zone	No. of wells monitored around the industry	Yes/No	
7a	Submission of water level data	Pre- and post- monsoon data	Whether water level data of wells monitored submitted to Regional Office	Yes/No	
8	Annual quantum of water to be harvested/ recharged	113334 m <sup>3</sup> /annum	Quantum of water harvesting/ recharge as implemented by the firm	113334 m <sup>3</sup> /annum	
8a			No. and type of Recharge structures implemented inside the premises	Nil	
8b		113334	Whether structures are maintained properly	Yes/No	
			No. and type of structures implemented outside the premises	N.A.	
			Locations of structures	1 (Bus) Pond + 1 Recharge shaft. <u>Hill at Bur vil. Teh- Phulpur, B. Sahar.</u>	Pond Area = 2.180 ha.
			Whether All the structures are maintained properly	Yes/No	
9	Recycling/ reuse of water		Check at site the STP/ETP installed (Attach photographs)	Yes/No	Photographs attached
				E.T.P. installed	

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SITE INSPECTION FOR VERIFICATION OF COMPLIANCE OF CONDITIONS OF NOC BY INDUSTRIES/ INFRASTRUCTURE/ MINING PROJECTS			
10	Water conservation measures (e.g: adoption of ponds)	Initiatives taken by the firm (Attach photographs, if any)	Firm adopted pond at Hydract four with for Rain water storage setting. Photographs attached
11	Water from dewatering in mining/ infrastructure projects to be put to gainful use	Activity for which water from dewatering project is being used	N.A.

Status of Compliance of NOC Conditions : Fully Compliant / Partially Compliant / Non-Compliance

Valid reasons for non-compliance, if any :

For AL-HAVD FROZEN FOODS PVT. LTD.  
Signature of Project Proponent

*Famoth*  
Director

*A. S. S. S. S. S.*  
Signature of Inspecting Officer of CGWB

Scientist - D (G. Hydrogeology)  
Central Ground Water Board (CGWB)  
Ministry of Water Resources, River Development & Ganges Rejuvenation  
Govt. of India  
Lucknow

Recommendations of Regional Director.

Besides, the committee have also visited existing meat processing units, in Khurja district Bulandshahar, which are presently not in operation since long time. The status of units are given as below:-

Sl. No	Name of Meat Processing Unit	Present Status of operation	Date of application submitted for ground water NOC to abstraction ground water	Status of ground water NOC issuance	Remark
1.	M/s Barkat Frozen Foods Pvt. Ltd. Munda Khera Road, Khurja Bulandshahar	Not in operation since 7 <sup>th</sup> July 2019	05.12.2019	Application Rejected	One existing tub well found without flow meter in unit
2	M/s Al Takbir Frozen Foods Pvt. Ltd. Munda Khera Road, Khurja, Bulandshahar	Not in operation	25.11.2019	No Action taken due to OCS blocks	Two existing tub well found without flow meter in unit
3	M/s Al Arfa Frozen Foods Pvt. Ltd. Munda Khera Road, Khurja Bulandshahar	Not in operation	Not applied	Not applied	-
4	M/s Al -Nazam Frozen Foods Pvt. Ltd. Munda Khera Road, Khurja, Bulandshahar	Not in operation	Not applied	Not applied	One existing tub well found without flow meter in unit
5	M/s Al-Tasin Frozen Foods Pvt. Ltd. Munda Khera Road, Khurja Bulandshahar	Not in operation	Not applied	Not applied	One existing tub well found without flow meter in unit
6	M/s Agriotek Frozen Foods Pvt. Ltd. Munda Khera Road, Khurja Bulandshahar	Not in operation	25.01.2020	No Action taken due to OCS block category	One existing tub well found without flow meter in unit

7	M/s Al Tasmia Frozen Foods Pvt. Ltd. Munda Khera Road, Khurja, Bulandshahar	Not in operation	Not applied	Not applied	Two existing tub well found without flow meter in unit
8	M/s Sahiba Frozen Foods Pvt. Ltd. Munda Khera Road, Khurja, Bulandshahar	Not in operation	28.07.2018	Recommended from regional office on 07.02.2020	Two existing tub well found without flow meter in unit
9	M/s Al Shifa Frozen Foods Pvt. Ltd. Munda Khera Road, Khurja, Bulandshahar	Not in operation	06.10.2017	Recommended from Regional office on 14.06.2018	Three existing tub well found without flow meter in unit
10	M/s Al Huda Frozen Foods Pvt. Ltd. Munda Khera Road, Khurja, Bulandshahar	Not in operation	Not applied	Not applied	One existing tub well found without flow meter in unit

**Inspection Team:**

- Shri Govind Shankar Srivastava, Regional Officer, UPPCB, Bulandshahar.
- Shri Jagdamba Prasad, Scientist, Central Ground Water Board, Lucknow
- Shri Runa Oraon, Scientist-D, Central Pollution Control Board, RD(N), Lucknow

*Shri Govind Shankar Srivastava*  
20/02/2020

*Shri Jagdamba Prasad*

*Shri Runa Oraon*  
20/02/2020

*Shri Govind Shankar Srivastava*  
20/02/2020